

## BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

## PRINCIPAL BENCH, NEW DELHI

## ORIGINAL APPLICATION NO. 1271 OF 2024

IN THE MATTER OF: -

Shri Khroo L. Pariat

...Applicant

VERSUS

The State Of Meghalaya &amp; Ors.

...Respondents

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Filed by:

Dated 22.07.2025



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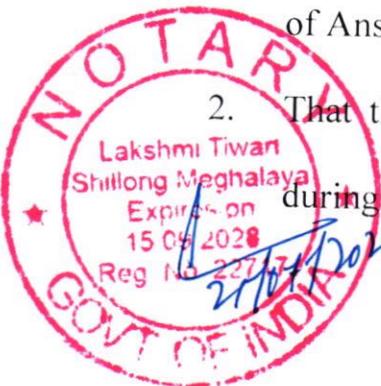
**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1, 2 AND 7**

**STATE OF MEGHALAYA**

I, Barilang W. Phira, the Secretary to the Government of Meghalaya in the Public Works Department (Roads and Buildings) having office at Secretariat, Shillong, Meghalaya – 739001, do hereby solemnly affirm and state as under:

1. That I am presently posted as the Secretary to the Government of Meghalaya in Public Works Department (Roads and Buildings) and as such I am aware of the facts, circumstances and records pertaining to the instant case in my official capacity. I am competent and authorized to swear the present affidavit on behalf of Answering Respondent Nos.1, 2 and 7.

2. That the letter petition filed in the captioned case alleges that during the construction of the Jowai Bypass Road in Meghalaya



✓  
*Barilang W. Phira*  
Secretary to the Govt. of Meghalaya,  
Public Works (R&B) Department

S L Instrument No. 93  
Date 21.07.2025

there are alleged instances of environmental degradation, improper waste management, and violation of environmental norms and I state at the outset that the allegations made in the original application are not correct and the same are denied. The detailed reply and submissions of facts and law are provided in succeeding paragraphs.

3. That this Hon'ble Tribunal, vide order dated 21.11.2024, was pleased to direct the constitution of a Joint Committee to ascertain the veracity of the allegations raised in the letter petition dated 25.06.2024 regarding alleged environmental degradation caused by road construction works undertaken by the Public Works Department, Government of Meghalaya.
4. That this Hon'ble Tribunal, vide order dated 25.02.2025, was pleased to take on record the Joint Committee Report dated 10.02.2025 filed by the Central Pollution Control Board (CPCB), in compliance with the earlier direction issued on 21.11.2024. The recommendations made by the Committee as referred for convenience as under:

**"5.0 RECOMMENDATIONS:**

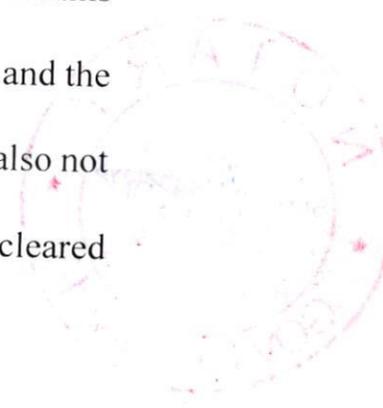
- i. *The concerned state authority/contractor is obligated to construct additional temporary sandbag walls at all vulnerable locations to prevent debris from following downhill into the Myntdu river.*



Secretary to the Govt. of Meghalaya,  
Public Works (R&B) Department

- ii. *The dumping of construction waste (soil, stones, and other materials) at the unauthorised sites must be stopped immediately. Concerned Municipal Board/District Administration must identify lands for establishing collection centre/storage/processing sites for construction and demolition waste in the Jowai town as required under the C&D Waste Management Rules, 2016.*
- iii. *Proper dust control measures should be implemented at the construction site as per CPCB guidelines on DUST mitigation measures in handling construction material and C&D waste.*
- iv. *Concerned project proponent must inventories the C&D waste generated at the site and shall submit waste management plan and get appropriate approvals from the local authority as required into the C&D Waste Management Rules 2016.*
- v. *Municipal authorities, i.e. Jowai Municipal Board must strengthen municipal solid waste management in Jowai town by ensuring proper collection, storage, and transportation of MSW. Waste processing facility should be established within the town to manage waste in accordance With Municipal Solid Waste Management Rules 2016. MSPCB shall enforce and monitor the same.*
- vi. *Awareness campaigns may be conducted to educate the local population about the importance of proper waste disposal and its impact on water quality, encouraging community participation in keeping the river and surrounding areas clean."*
5. That insofar as the allegations of contamination of water streams are concerned, it was found to be within permissible limits and the allegations of damage to agricultural lands and crops were also not found to be existing as of now and all debris etc. have been cleared

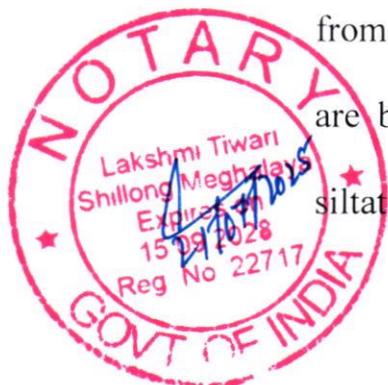
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Public Works (R&B) Department



from agricultural fields and will not be permitted to be dumped in any private property.

6. That the construction of the Jowai bypass is a significant infrastructure development in the State of Meghalaya. This project is essential for improving the transportation network in the region as it is intended to ease the heavy traffic congestion in the Jowai town by linking two national highways – i.e. NH40E and NH-44, bypassing the town.
7. That the 5.915 kilometre stretch of this the road involves construction of 3 bridges. Substantial portion of the work has already been completed, including two bridges. The change scope of work in the third bridge, and its approval from the Ministry of Road Transport and Highways Government of India has caused some delay in completion of the project which was scheduled to be completed by March 2025.
8. That the temporary sand bridges have been constructed in the river/stream only to launch steel girder plates and the sand and earth put in the river temporarily are being removed completely from the water after the bridges are ready. Moreover, *hume* pipes are being provided in the earth bridge for flow of water. The siltation caused in the river because of the construction activity is

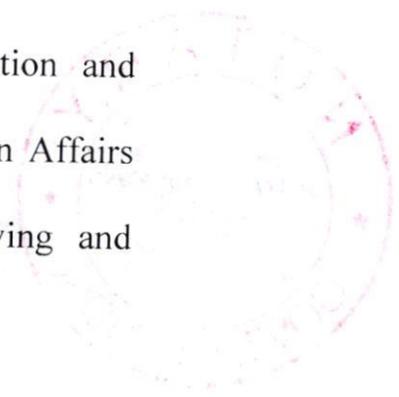
  
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Public Works (R&B) Department



also being regularly cleaned and shall be removed completely once the construction is complete.

9. That the removal of soil and debris from the Liar Pamkam Stream was completed in January, 2025. Furthermore, the clearing of debris from the adjoining paddy fields on both the sides of the stream is has also been completed. Copies of photographs showing cleaning of the lake and agricultural fields are annexed herewith and marked as ANNEXURE R-1 [Pg. No. 9 to 12 ]
10. That the temporary protective structures, including sandbag walls have been installed at critical locations by the contractor. In areas where temporary filling of riverbeds was undertaken to facilitate the launching of bridge girders, the process of removal is currently underway and is anticipated to be completed within the next three to four days. The State Government has also instituted measures to regulate any future dumping activities, thereby ensuring strict adherence to applicable environmental standards and guidelines. Copies of photographs showing sandbags deployed as additional protective measures are annexed herewith and marked as ANNEXURE R-2 [Pg. No. 13 to 14 ]
11. That in compliance with Rule 10 of the Construction and Demolition Waste Management Rules, 2016, the Urban Affairs Department has commenced the process of identifying and

*[Signature]*  
Secretary to the Govt. of Meghalaya,  
Public Works (R&B) Department



notifying designated dumping sites. Concurrently, the Public Works Department (PWD) has issued directions mandating that all construction and demolition waste be properly inventoried and disposed of strictly in accordance with the applicable statutory provisions and will be dumped by the contractor after inventorization at the designated sites only..

12. That the Public Works Department (PWD) has instituted a system for the preparation and maintenance of Construction and Demolition (C&D) waste registers. In addition, Waste Management Plans are being developed for all ongoing and upcoming infrastructure projects in accordance with the provisions of the Construction and Demolition Waste Management Rules, 2016.

13. The State respectfully assures this Hon'ble Tribunal that appropriate measures have been undertaken to safeguard agricultural lands in the vicinity of the project site, and to prevent any form of encroachment or damage thereto, which was the primary concern of the applicant.

14. That it is submitted that temporary earth fillings undertaken for bridge construction have contributed to siltation in certain areas. Remedial measures have been initiated, and removal operations are presently in progress. Notwithstanding the above, water



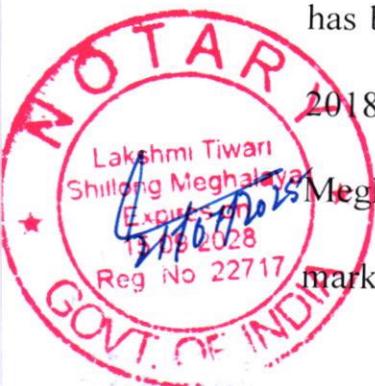
  
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Public Works (R&B) Department

quality monitoring indicates that the parameters remain within the permissible limits as prescribed under Gazette Notification G.S.R. 742(E), dated 25th September 2000.

15. That it is respectfully submitted, the Public Health Engineering (PHE) Department conducts regular monitoring of water intake from the Myntdu River. The analysis of treated water consistently demonstrates compliance with the prescribed standards under BIS IS 10500:2012. The Department remains committed to maintaining and ensuring continued adherence to these standards.
16. That the issue pertains to the functioning of the local municipal authority, i.e. Jowai Municipal Board is distinct and independent from the ongoing construction of the Jowai Bypass Road and is sub-judice before this Hon'ble Tribunal in O.A. No. 606 of 2018 titled as Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues wherein the Urban Affairs Department has already formulated a comprehensive plan to enhance the collection, transportation, and processing of Municipal Solid Waste (MSW) within Jowai town and the same has been placed before this Hon'ble Tribunal in O.A. No.606 of 2018. A copy of the latest report filed on behalf of the State of Meghalaya in O.A. No.606 of 2018 is annexed herewith and marked as ANNEXURE R-3 [Pg. No. 15 to 69 ]

*[Handwritten Signature]*

Secretary to the Govt. of Meghalaya,  
Public Works (R&B) Department



17. That the State Government is also conducting regular awareness programmes amongst the local population and schools for training them on good practices of waste segregation, management and disposal. Copies of photographs conducting awareness programmes are annexed herewith and marked as **ANNEXURE R-4 [Pg. No. 70 to 85 ]**

18. That in view of the submissions made above, it is most respectfully submitted that the instant affidavit may kindly be taken on record and appropriate orders may kindly be passed by this Hon'ble Tribunal.

It is prayed accordingly.

**Identified By**

  
[Smt. S. Laloo]  
Advocate, Shillong

  
**DEPONENT**

Secretary to the Govt. of Meghalaya,  
Public Works (R&B) Department

**VERIFICATION:**

Verified at Shillong on this 21<sup>st</sup> day of July 2025 that the contents of the above affidavit are true and correct to the best of knowledge and belief of the deponent based on official records of the State Government and nothing is false and nothing material is concealed therefrom.



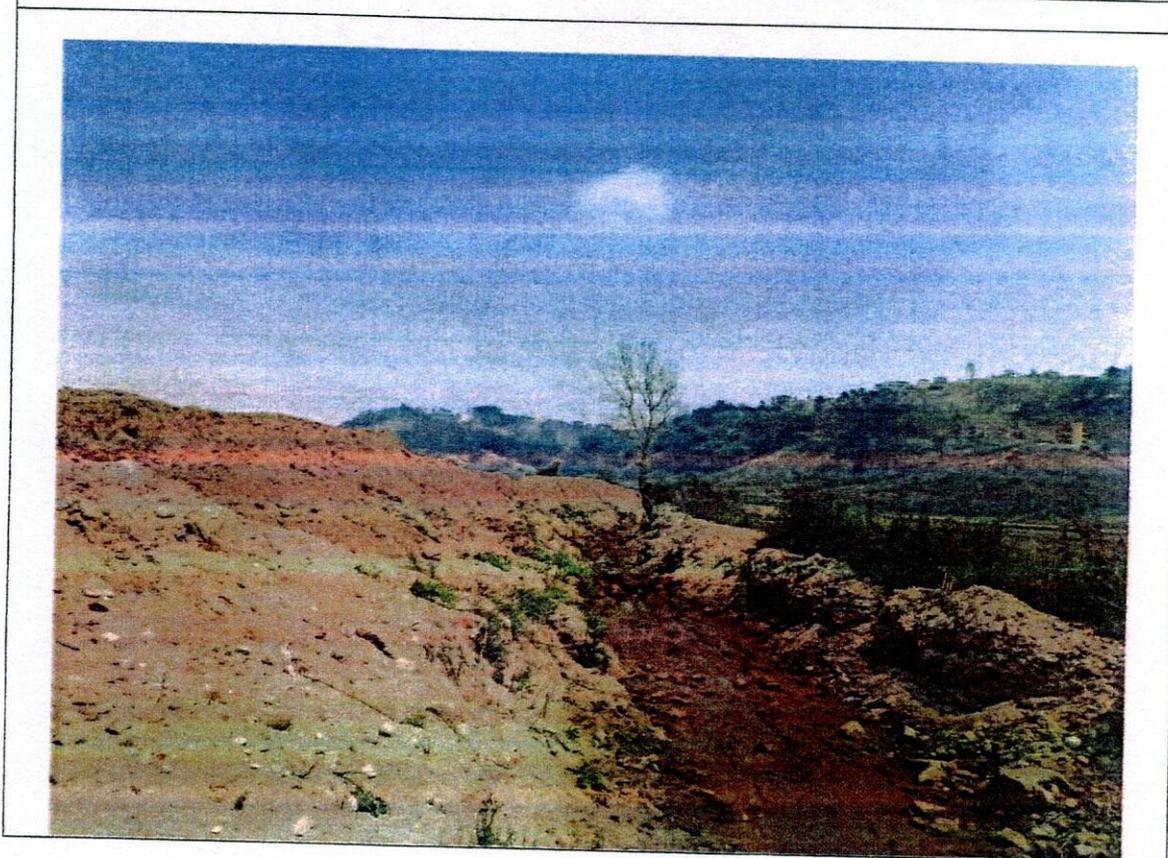
Solemnly Affirmed before me this day on 21.07.2025 The deponent is identified By Smt. S. Laloo, Advocate  
I Certify that the content of the Affidavit are read over and Explained to the Deponent who verified the same before me.

  
**DEPONENT**

Secretary to the Govt. of Meghalaya,  
Public Works (R&B) Department

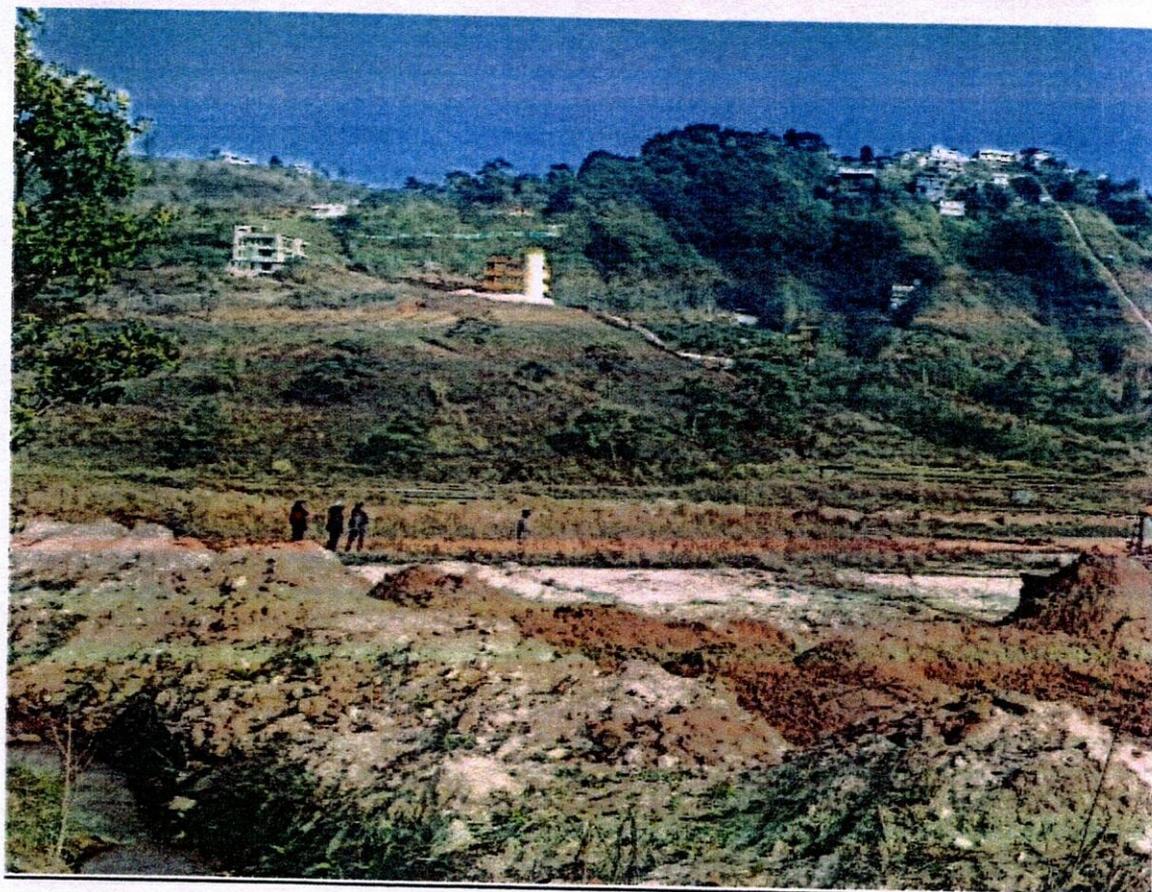
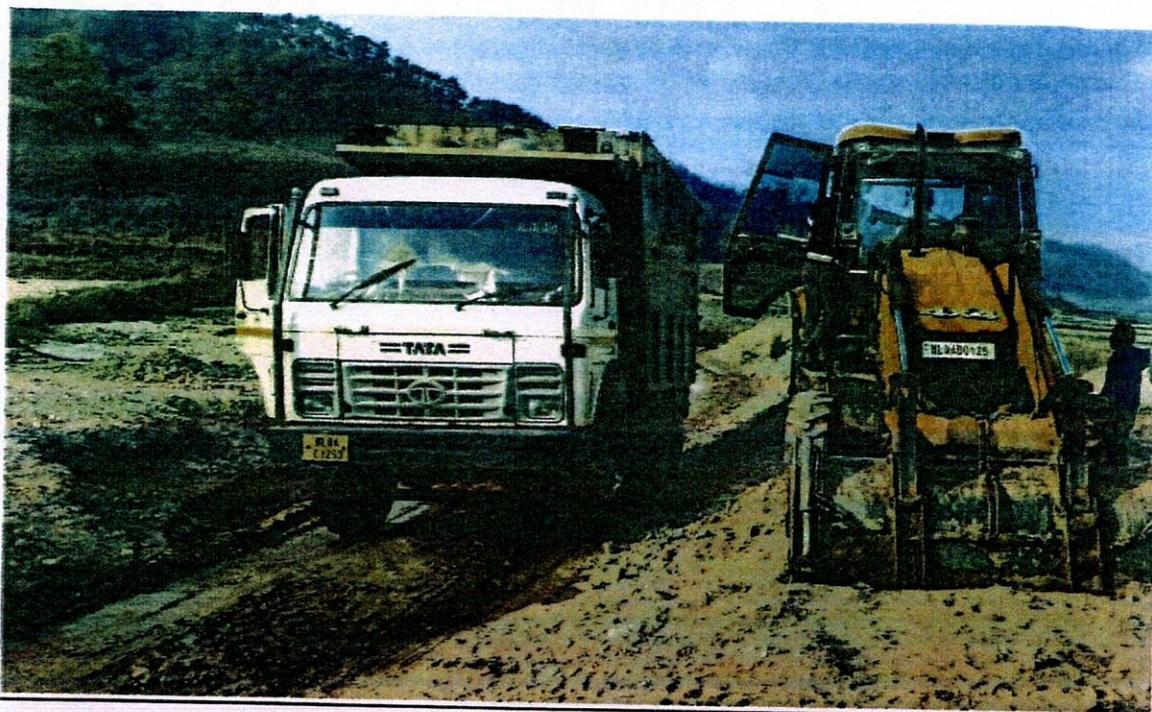
  
Lakshmi Tiwari  
Notary Public  
Shillong, Meghalaya  
Regn No. 22717  
Govt of India

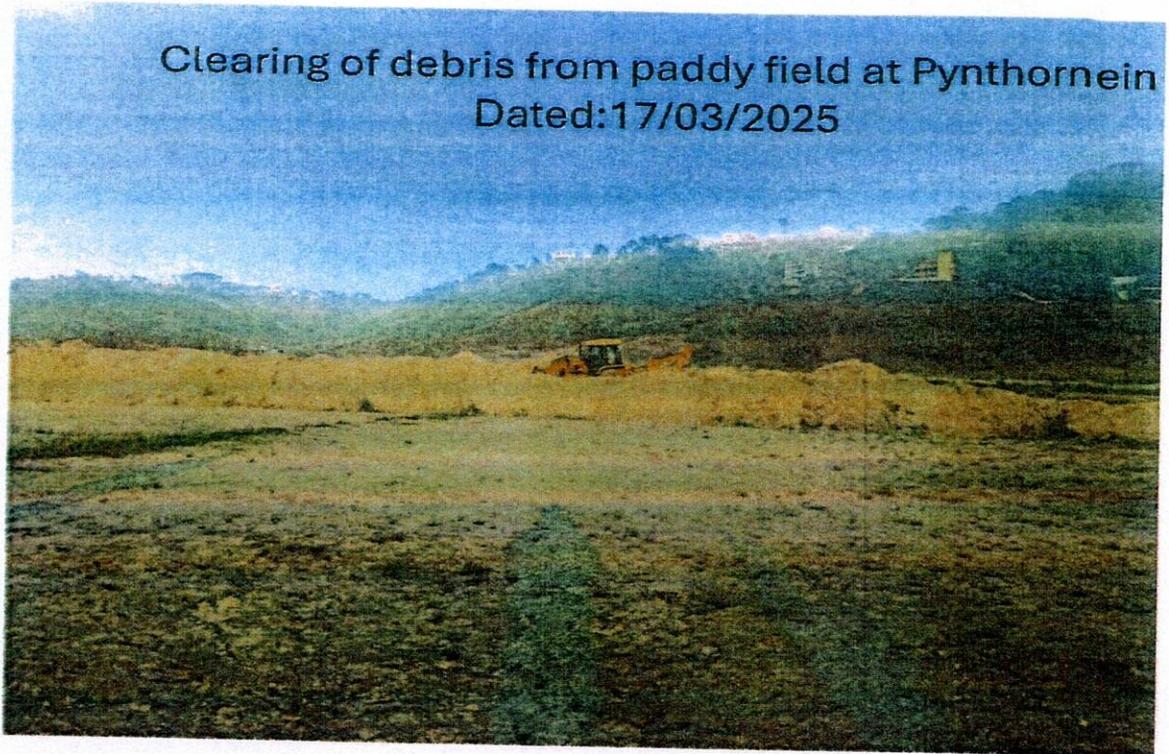
CLEARING OF SOIL AND DEBRIS FROM LIAR PAMKAM STREAM





CLEARING OF SOIL AND DEBRIS ON THE PADDY FIELDS ON BOTH SIDES OF LIAR PAMKAM STREAM





  
Executive Engineer P.W.D (Roads)  
Jowai Central Division, Jowai



At Chainage: 4140.00m



At Chainage: 3100.00m



At Chainage: 2810.00m



At Chainage: 2725.00m

## ANNEXURE A/1

SIX-MONTHLY PROGRESS REPORT  
ON COMPLIANCE OF DIRECTIONS  
OF THE HON'BLE NATIONAL GREEN  
TRIBUNAL (P.B) IN OA No. 606/2018  
IN RE: COMPLIANCE TO MUNICIPAL  
SOLID WASTE MANAGEMENT  
RULES,2016 AND OTHER  
ENVIRONMENTAL ISSUES

GOVERNMENT OF MEGHALAYA

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<b>Annexure IV</b>	<ul style="list-style-type: none"> <li>• Solid Waste Management processing units with a total capacity of 111 TPD for the 10 Urban Local Bodies of Meghalaya.</li> <li>• Status of setting up of Integrated Scientific Waste Management Facilities.</li> <li>• Existing Liquid Waste Treatment Plants.</li> <li>• Other Liquid Waste Treatment Facilities of Nallah In-Situ Remediation.</li> <li>• Status of Liquid Waste Management projects under consideration.</li> <li>• Status of the Onsite STPs.</li> </ul>	23
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<b>Annexure VIII</b>	<p>Ring-Fenced Account Details</p> <ul style="list-style-type: none"> <li>• Funds committed</li> <li>• Expenditure incurred</li> <li>• Funds available</li> <li>• List of projects of solid and liquid waste management utilized from the ring fenced account.</li> <li>• List of Project incurred after 22.12.2022 for solid and liquid waste management</li> </ul>	48

## 1. BACKGROUND

In compliance with the directions of the Hon'ble NGT vide order dated 05.09.2024, the State Government has taken several steps to improve the solid and liquid waste management in the state. All efforts have also been made to collect the requisite funds to bridge the gap in solid and liquid waste management as directed by the Hon'ble NGT.

## 2. DIRECTIONS OF THE HON'BLE NGT

### 2.1 SOLID WASTE MANAGEMENT

- i. There exists a gap in the processing of solid waste to the extent of 114 TPD which is adding to legacy waste every day.
- ii. There is no disclosure on the utilization of 94 TPD compost and its quality. Further, there is no disclosure on the rejects coming out of the process of composting and its disposal.
- iii. There is almost no waste processing in other local bodies like; Shillong Cantonment Board, Tura, Jowai, Williamnagar, Resubelpara, Baghmara and other three Town Committees and unprocessed waste must be piling up and when dumped down the hills and it may be entering in streams.
- iv. We find that no characterization has been disclosed about inert waste being land filled to ascertain that no other waste is comingled.
- v. It needs to be ascertained in what manner recycling (scrap - 58 TPD) is being carried out by the Recyclers registered with ULBs.
- vi. We find that 5.16,951 lakh MT (Total legacy waste: 5.39,174 minus remediated waste: 22,223) of waste is yet to be remediated. Further, timelines stretching up to December 2026 violate MSW Rules, 2016.

### 2.2 SEWAGE MANAGEMENT

- i. 18.63 MLD black water through septic tanks is either seeping or getting mixed with grey water and being discharged into rivers/streams and drains.
- ii. Performance of existing SBR/ MBBR treating 0.435 MLD has not been disclosed and details of types of de-centralized plants to be set up are not provided.

### 2.3 RING FENCE ACCOUNT

- i. An amount of Rs 48.53 crores has been ring-fenced and expenditure incurred on ongoing projects.

### 3. ACTION TAKEN REPORT

Action taken with the direction of the Hon'ble NGT in the order dated 05.09.2024 are as follows:

#### 3.1 SOLID WASTE MANAGEMENT

Directions of Hon'ble NGT	Compliances
<p>(i) There exists a gap in the processing of solid waste to the extent of 114 TPD which is adding to legacy waste every day.</p>	<p>With reference to the gap in processing of solid waste.</p> <ol style="list-style-type: none"> <li>1. A 4 TPD incinerator to process non-recyclable, non-compostable waste has been set-up in Shillong and operationalized in between the period from September 2024 till March 2025. The current working capacity is 3 TPD.</li> <li>2. The State is currently working to complete the action plan approved under the <b>Swachh Bharat Mission (SBM) 2.0</b> in setting up of waste processing plants in Meghalaya's ten Urban Local Bodies (ULB), which has a total capacity of 91 TPD, details of the action plans and progress is enclosed as <b>Annexure IV Table no. 4 at page 23</b>.</li> <li>3. 10 TPD RDF plant is being operationalized in Tura under PPP mode.</li> <li>4. Setting up of decentralized waste to compost units with a total capacity of 10 TPD in Tura has been initiated.</li> <li>5. The State is taking steps to set up long term integrated waste management facilities and the details are as <b>Annexure IV Table no. 5 at page 24</b>.</li> </ol>
<p>a. There is no disclosure on the utilization of 94 TPD compost and its quality. Further, there is no disclosure on the rejects coming out of the process of composting and its disposal.</p>	<p>The details of utilization of 94 TPD Compost:</p> <p><b>Utilization:</b></p> <ol style="list-style-type: none"> <li>1. The compost has been tested by Central Government institutions and National Accreditation Board for Testing and Calibration Laboratories (NABL) and is found suitable for use. Test reports is enclosed as <b>Annexure V at page 30</b>.</li> <li>2. The compost produced has been tried by local farmers and the results were found to be promising.</li> <li>3. A Memorandum of Understanding (MoU) between the ULB and the State Agriculture Department is being finalized to purchase the compost produced by the ULB, subject to the compost meeting the Fertilizer Control Order (FCO) standards.</li> </ol> <p><b>Details of Rejects &amp; its disposal:</b></p> <ol style="list-style-type: none"> <li>a. Combustible rejects are baled and sent to cement plants. An MoU was signed between the Shillong Municipal Board (SMB) and</li> </ol>

Directions of Hon'ble NGT	Compliances
	<p>Dalmia Cement (Bharat) Limited for co-processing.</p> <p>b. Inert rejects are disposed in the Sanitary Landfill.</p>
<p>b. There is almost no waste processing in other local bodies like; Shillong Cantonment Board, Tura, Jowai, Williamnagar, Resubelpara, Baghmara and other three Town Committees and unprocessed waste must be piling up and when dumped down the hills and it may be entering in streams.</p>	<p>With reference to the solid waste processing units in other Municipalities and Town Committees, the detail progress in setting up of processing units with a total capacity of 111 TPD is enclosed as <b>Annexure IV Table no. 4 at page 23.</b></p>
<p>c. We find that no characterization has been disclosed about inerts being land filled to ascertain that no other waste is comingled.</p>	<p>At present, 34 TPD of rejects is disposed in the Sanitary Landfill Site. As per the study conducted by Call &amp; Fix, a firm engaged for Bio – Mining of Legacy Waste, the rejects consist of the following.</p> <ol style="list-style-type: none"> <li>1. Refuse-Derived Fuel: 7.5%.</li> <li>2. Construction &amp; Demolition Waste: 6.5%</li> <li>3. Moisture Loss: 24%</li> <li>4. Inert: 62 %</li> </ol> <p>Report is enclosed as <b>Annexure VI at page 33</b></p>
<p>d. It needs to be ascertained in what manner recycling (scrap - 58 TPD) is being carried out by the Recyclers registered with ULBs.</p>	<p>Recyclable and re-usable materials are being collected by the registered local waste-sorters and sold to recycling agencies from the neighboring states, as recycling plants are yet to be set up in Meghalaya.</p>
<p>Progress in relation to Solid Waste Management as per the prescribe format by the Hon'ble NGT is enclosed herewith as <b>Annexure I at page 6</b>, and the summary of the Progress report is enclosed in <b>Table 1 at page 9.</b></p>	
<p>e. We find that 5.16,951 lakh MT (Total legacy waste: 5.39,174 minus remediated waste: 22,223) of waste is yet to be remediated. Further, timelines stretching up to December 2026 violate MSW Rules, 2016.</p>	<p>Considering the long rainy season in the State which reduces the working period, a timeline of December 2026 has been proposed. However, measures have been planned to complete the process by June 2026. The measures include additional working shifts and machineries.</p> <p>Progress on Legacy Waste Management as per the prescribe format by the Hon'ble NGT is enclosed herewith as <b>Annexure II at page 12</b>, and the summary of the Progress report is enclosed in <b>Table No. 2 at page 14.</b></p>

3.2 SEWAGE MANAGEMENT

Directions of Hon'ble NGT	Compliances
<p>(i) 18.63 MLD black water through septic tanks is either seeping or getting mixed with grey water and being discharged into rivers/ streams and drains.</p>	<p>With regards to the observations of the Hon'ble NGT on black water generation and its treatment, the following steps are being taken.</p> <ol style="list-style-type: none"> <li>1. A pilot project on setting up of decentralized Sewage Treatment Plant has been proposed and the DPR has been recently approved. Tenders have been issued on 18<sup>th</sup> March 2025.</li> <li>2. It may also be stated that most commercial establishments and institutions are treating wastewater within their premises. The total treatment capacity of all these establishments is 0.34 MLD through STP for sewage and 3.64 MLD of grey water through ETPs. List of the commercial establishment is enclosed at <b>Annexure VII at page 36</b>.</li> <li>3. De-sludging of septic tanks is being undertaken on demand basis. Faecal Sludge Treatment Plants has been constructed in 6 Urban Towns.</li> <li>4. De sludging vehicles/ cesspool tankers of varying capacity has been procured by the ULBs. The number of cesspool vehicles available in the State has increased to 28 from 4, since the initial orders of the Hon'ble NGT.</li> </ol>
<p>a. Performance of existing SBR/ MBBR treating 0.435 MLD has not been disclosed and details of types of de-centralized plants to be set up are not provided.</p>	<ol style="list-style-type: none"> <li>1. Selection process of institutes of repute to conduct Third Party Audit on performance of waste-water treatment facilities is being finalized.</li> <li>2. The pilot decentralized STPs proposed to be set up are containerized units using Johkasou and similar technologies as they are compact in design and easier to install. This will enable to mitigate the land and topographical constraint that almost all ULBs encounter.</li> </ol>
<p>Progress in relation to Liquid Waste Management as per the prescribe format by the Hon'ble NGT is enclosed herewith as <b>Annexure III at page 15</b>, and the summary of the Progress report is enclosed in <b>Table 3 at page 18</b>.</p>	

## 3.3 RING FENCED ACCOUNT

Directions of Hon'ble NGT	Compliances
<p>(i) An amount of Rs 48.53 crores has been ring-fenced and expenditure incurred on ongoing projects.</p>	<p>The State Government in order to achieve the goal and in compliance to the Hon'ble NGT direction vide order dated 22nd December 2022, has put in all efforts and has been able to collect the requisite committed fund to meet the expenditure based on the amount of gap in solid and liquid waste management.</p> <p>The details are as follow:</p> <ol style="list-style-type: none"> <li>1. The funds are deposited in the Ring-fenced account and operated by the Chief Secretary, Govt. of Meghalaya.</li> <li>2. Since the order of the Hon'ble NGT, the total amount deposited in the ring-fenced account is Rs. 60.53 Cr.</li> <li>3. Till now, total amount spent on solid and liquid waste management stands at Rs. 108.34 Cr. Out of this, Rs. 21.52 Cr was spent from ring-fenced account, while Rs. 86.82 Cr was spent from other accounts from State Government, which were not ring-fenced but with specific approval from the Chief Secretary.</li> <li>4. The Rs. 86.82 Cr could not be transferred to the ring-fenced account because of the limitations of PFMS system, as it was part of the Smart City Mission fund received from Government of India.</li> <li>5. From the last order the Hon'ble NGT dated 05.09.2024, an additional amount of Rs. 12 Cr was deposited to the ring-fenced account, taking the total amount deposited to the ring-fenced account to Rs. 60.53 Cr.</li> <li>6. During the same period, Rs. 9.62 Cr has been utilized from the ring-fenced account, taking the total expenditure from the ring-fenced account to Rs. 21.52 Cr.</li> <li>7. As of today, the balance amount in the ring-fenced account stands at Rs. 39.01 Cr.</li> <li>8. The details of the Ring Fenced Account and the expenditure made is enclosed at <b>Annexure VIII at page 48.</b></li> </ol>

**4. STATEMENT OF PROGRESS AS PER PRESCRIBED FORMAT (SOLID, LEGACY AND LIQUID WASTE MANAGEMENT)**

**4.1 ANNEXURE I: Daily Solid Waste Generation & Treatment Details**

(i) Name of the District/ ULB	(ii) Waste generation (in TPD) (District wise)	(iii) Breakup of Waste Generated (District wise) (in TPD)		(iv) Method of Treatment in the District (in TPD)				(v) Final destination of the components of (iv)	(vi) Break up details of waste processing District Wise (in TPD)					(vii) Action Plans to process 100% Waste		
				a)	b)	c)	d)		Energy Plants (Waste to Energy Plants)	Bio Compost Units	Used in cement units	Landfill Sites	Other Uses of Inert	Timelines	Budget outlay	Proposal
				Organic Material (Wet Waste)	Inert	RDF	Others									
Shillong Municipal Board (SMB)	91	91					44	a) Compost b) Sanitary Landfill c) To Cement Plant d) to Recyclers	-	103	7	34	-	Dec-25	2.125 Cr.	25 TPD MRF (15% - completed)
Shillong - SUA (excluding SMB & SCB)	100	100		103	34	7		d) to Recyclers	-				-	*	*	*
Shillong Cantonment Board (SCB)	9	9					1	d) to Recyclers					-	Dec-25	0.17 Cr	2 TPD MRF Recently approved
Tura Municipal Board	36.5	36.5		0	0	0	4	d) to Recyclers	-	-	-	-	-	Apr-25	0.893 Cr.	10.5 TPD MRF i. 3.5 TPD - 90% completed. ii. 3.5 TPD - 80% completed. iii. 3.5 TPD - 45% completed. & Decentralized Community Composting Units are proposed in 10 localities)
Jowai Municipal Board	20	20		1.5	0		2.2	a) Compost d) to Recyclers	-	1.5	-	-	-	Mar-25	0.34 Cr.	4 TPD MRF (completed)
														Mar-25	0.69 Cr.	6 TPD Composting i. 3 TPD – completed, training initiated. ii. 3 TPD – completed, training initiated.
														Mar-26	13.36Cr.	10 TPD Compost Plant Khliehriat (Work under progress)

(i) Name of the District/ ULB	(ii) Waste generation (in TPD) (District wise)	(iii) Breakup of Waste Generated (District wise) (in TPD)		(iv) Method of Treatment in the District (in TPD)				(v) Final destination of the components of (iv)	(vi) Break up details of waste processing District Wise (in TPD)					(vii) Action Plans to process 100% Waste		
				a)	b)	c)	d)		Energy Plants (Waste to Energy Plants)	Bio Compost Units	Used in cement units	Landfill Sites	Other Uses of Inert	Timelines	Budget outlay	Proposal
	Urban Areas (ULB)	Rural Areas	Organic Material (Wet Waste)	Inert	RDF	Others										
Williamnagar Municipal Board	12.5	12.5		0	0	0	3	d) to Recyclers	-	-	-	-	-	Jan-25	0.298 Cr	3.5 TPD MRF Work Completed; Training initiated
														Jan-25	0.633 Cr.	5.5 TPD Composting Work Completed, Training initiated
Resubelpara Municipal Board	10	10		0	0	0	2.5	d) to Recyclers	-	-	-	-	-	Sep-25	0.255 Cr	3 TPD MRF- 30% Completed
														Sep-25	0.518 Cr.	4.5 TPD Composting (Tendering Process completed)
Baghmara Municipal Board	6.5	6.5		0	0	0	0		-	-	-	-	-	Dec - 25	0.17 Cr	2 TPD MRF (identification of land in Progress)
														Dec - 25	0.345 Cr.	3 TPD Composting (identification of land in Progress)
Sub Total (7 ULBs)	285.5	285.5	0	104.5	34	7	56.7		0	104.5	7	34	0		35.797	

(i) Name of the District/ ULB	(ii) Waste generation (in TPD) (District wise)	(iii) Breakup of Waste Generated (District wise) (in TPD)		(iv) Method of Treatment in the District (in TPD)				(v) Final destination of the components of (iv)	(vi) Break up details of waste processing District Wise (in TPD)					(vii) Action Plans to process 100% Waste		
				a)	b)	c)	d)		Energy Plants (Waste to Energy Plants)	Bio Compost Units	Used in cement units	Landfill Sites	Other Uses of Inert	Timelines	Budget outlay	Proposal
	State/UT	Urban Areas (ULB)	Rural Areas	Organic Material (Wet Waste)	Inert	RDF	Others									
Nongstoin Town Committee	15	15		0	0	0	3	d) to Recyclers	-	-	-	-	-	Dec - 25.	0.383 Cr	4.5 TPD MRF (Land identification is in progress)
														Dec - 25.	0.805 Cr.	7 TPD Composting (Land identification is in progress)
Mairang Town Committee	7	7		0	0	0	0.5	d) to Recyclers	-	-	-	-	-	Dec - 25.	0.17 Cr	2 TPD MRF Recently approved
														Dec - 25	0.4 Cr.	3.5 TPD Composting Recently approved.
Nongpoh Town Committee	7	7		0	0	0	2	d) to Recyclers	-	-	-	-	-	Dec - 25	0.17 Cr	2 TPD MRF (Land identification is in progress).
														Dec - 25	0.345 Cr.	3 TPD Composting (Land re- identification is in progress)
Sub Total (3 ULBs)	29	29	0	0	0	0	5.5	0	0	0	0	0	0		2.273	
<b>Total</b>	<b>314.5</b>	<b>314.5</b>	<b>0</b>	<b>104.5</b>	<b>34</b>	<b>7</b>	<b>62.2</b>		<b>0</b>	<b>104.5</b>	<b>7</b>	<b>34</b>	<b>0</b>		<b>38.07</b>	

\* Processing and Disposal for SUA is being undertaken by Shillong Municipal Board (SMB)

**TABLE 1: Summary of Current Status of Solid Waste Management in Meghalaya with Reference to the Status at the Time of Last Hearing i.e., 5<sup>th</sup> September 2024**

Sl. No.	Particular	Sep-24		Present Status	
a	Quantity of MSW Generated (TPD)	311		314.5	
b	Quantity of MSW processed (TPD)	159	51%	173.7	55%
	Final Destination of generated waste				
	1. Compost	94	30%	104.5	33%
	2. RDF	7	2%	7	2%
	3. Scraps (by the informal sector registered with the ULBs)	58	19%	59.2	19%
	4. Incineration	0	0%	3	1%
c	Quantity of Inert disposed in Secured Landfill Site *	38	12%	34	11%
d	Gap in Solid waste management UTs (TPD) d = (a - b - c)	114	37%	106.8	34%
Note: * Quantity of inert considered only for Shillong Sanitary Landfill Site.					

**Waste Collection**



**Material Recovery Facilities and Indigenous Compost Plants: Williamnagar**



**Training for Operators at Williamnagar**



**Material Recovery Facilities and Indigenous Compost Plants: Jowai**



**Training for Operators at Jowai**



**Material Recovery Facilities and Indigenous Compost Plants: Tura (90% Completed Training to be conducted)**



**RDF Plants in Tura (Chamhana GW Pvt.Ltd).**



**Scrap dealers**





(i) Name of the District/ ULB	(ii) Legacy waste Site (District wise)	(iii) Area Covered by legacy waste (District wise)	(iv) Quantity of Waste (in MT in each site)	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	(vii) Timeline to process at each site	(viii) Final destination of the components at (v)	(ix) Action Plans to remediate and recover the site at (iii) (in sq.km) with earmark budget (District wise)
				a) Inert (%) (Construction Waste, Wood, Glass, etc)	b) Compost (%) organic	c) RDF (%) Plastic	d) If any other materials (%)				
Nongstoin Town Committee	Mawsmai and Mawkadiang	1.44 Acres	22,520.00					Bio-mining	Jun-26		1.91 Cr.
Mairang Town Committee	Pyndengumiong	1.2 Acres	21,365.00					Bio-mining	Jun-26		1.82 Cr.
Nongpoh Town Committee	Umshangling	0.5 Acres	55,192.00					Bio-mining	Jun-26		4.69 Cr.
<b>Sub Total (3 ULBs)</b>		<b>3.14</b>	<b>99,077.00</b>								<b>8.42Cr</b>
<b>Total</b>		<b>15.08</b>	<b>4,47,264.00</b>								<b>50.73 Cr</b>

\* The Legacy waste for Shillong city is inclusive of entire Shillong Urban Agglomeration. (Shillong Municipality, Shillong Cantonment and Suburbs)  
 \* 1, 20,502 MT of legacy waste has been partially processed till date for Shillong & 39790 MT of legacy waste has been processed till date for Tura.

**TABLE 2: Summary of Current Status of Legacy Waste in Meghalaya with Reference to the Status at the Time of Last Hearing i.e., 5<sup>th</sup> September 2024**

Sl. No.	Particular	Sep-24	Present Status
1	<b>Total Estimated Legacy Waste Quantity (MT)</b>	<b>5,39,174.00</b>	<b>6,07,556.00</b>
2	Processed Legacy waste		
	a. Shillong Municipal Board (MT)*	22,223.00	1,20,502.00
	b. Tura Municipal Board (MT)	-	39,790.00
	<b>Total Processed Legacy waste</b>	<b>22,223.00</b>	<b>1,60,292.00</b>
3	Unprocessed Legacy Waste Quantity (MT) (Gap in Legacy Waste)		
	a. Shillong Municipal Board (MT)	1,57,819.00	63,320.00
	b. Tura Municipal Board (MT)	1,62,126.00	1,29,161.00
	c. Jowai Municipal Board (MT)	63,900.00	67,470.00
	d. Williamnagar Municipal Board (MT)	36,210.00	38,400.00
	e. Resubelpara Municipal Board (MT)	33,485.00	35,060.00
	f. Baghmara Municipal Board (MT)	13,411.00	14,776.00
	g. Nongstoin Town Committee (MT)	20,000.00	22,520.00
	h. Mairang Town Committee (MT)	20,000.00	21,365.00
	i. Nongpoh Town Committee (MT)	10,000.00	55,192.00
	<b>Total Unprocessed Legacy Waste</b>	<b>5,16,951.00</b>	<b>4,47,264.00</b>
<p>* The Legacy waste for Shillong city is inclusive of entire Shillong Urban Agglomeration. (Shillong Municipality, Shillong Cantonment and Suburbs)</p> <p>* 1, 20,502 MT of legacy waste has been partially processed till date for Shillong &amp; 39790 MT of legacy waste has been processed till date for Tura.</p>			

**Progress of Legacy Waste Remediation Shillong**



**Progress of Legacy Waste in Tura**



4.3 ANNEXURE III: Daily Liquid Waste (Sewage) Generation & Treatment Details

(i) Name of the Districts	(ii) Sewage generation District wise with population		(iii) Sewage generation quantity/ quality		(iv) Details Treatment of Sewage (District Wise)						(v) Details of disposal of untreated Sewage (in MLD) (District Wise)						(vi) Action Plan to treat untreated sewage (District Wise)		(vii) Action Taken against the defaulting authority				
					By STP (MLD)	Type of STP	Disinfection method in STP	Discharge of Water Quality from STP including Feacal & E-Coli	Final discharge of Treated STP Water (MLD)	Other Mode of Treatment (MLD)	(a) Final destination of Discharge of untreated sewage		(b) If (a) above is let out in its quality										
												Wet Land	Pond	River *	Sea	Other Water body							
Shillong - Shillong Municipal Board	Sewage generation	17.08	17.08		0.527	SBR/MBBR			Recycle/ storm drain	0.465 MLD - FSTP	5.50 MLD Black Water to Septic tank with Soak pit.			5.92 MLD Grey Water			Oct-25	70.31					
	Population	158177								1.27 MLD - Nallah In situ													
									3.4 MLD - ETP														
Shillong - Shillong Cantonment Board	Sewage generation	1.73	1.73		-	-	-	-	-	-	0.66 MLD Black Water to Septic tank with Soak pit.			1.07 MLD Grey Water									
	Population	16016																					
Tura Municipal Board	Sewage generation	7.62	7.62		-	-	-	-	-	0.05 MLD - FSTP	2.84 MLD Black Water to Septic tank with Soak pit.			4.66 MLD Grey Water			Dec-26	14.25					
	Population	95219			0.06 MLD - ETP																		
Jowai Municipal Board	Sewage generation	2.76	2.76		-	-	-	-	-	0.055 MLD - FSTP	0.99 MLD Black Water to Septic tank with Soak pit.			0.95 MLD Grey Water			Dec-26	29.56					
					0.65 MLD - Nallah In situ																		
	Population	34166			0.11 MLD - ETP																		
Williamnagar Municipal Board	Sewage generation	1.8	1.80		-	-	-	-	-	0.03 MLD - FSTP	0.65 MLD Black Water to Septic tank with Soakpit.			1.1 2MLD Grey Water			Dec-26	5.25					
	Population	32141																					

(i) Name of the Districts	(ii) Sewage generation District wise with population		(iii) Sewage generation quantity/ quality		(iv) Details Treatment of Sewage (District Wise)						(v) Details of disposal of untreated Sewage (in MLD) (District Wise)					(vi) Action Plan to treat untreated sewage (District Wise)		(vii) Action Taken against the defaulting authority					
					By STP (MLD)	Type of STP	Disinfection method in STP	Discharge of Water Quality from STP including Feecal & E-Coli	Final discharge of Treated STP Water (MLD)	Other Mode of Treatment (MLD)	(a) Final destination of Discharge of untreated sewage		(b) If (a) above is let out in its quality										
												Wet Land	Pond	River *	Sea							Other Water body	Timelines
Resubelpara Municipal Board	Sewage generation	1.46	1.46		-	-	-	-	-	0.03 MLD - FSTP	0.53MLD Black Water to Septic tank with Soakpit.			0.91 MLD Grey Water			Dec-26	4					
	Population	26121																					
Baghmara Municipal Board	Sewage generation	0.94	0.94		-	-	-	-	-	0.015 MLD - FSTP	0.34 MLD Black Water to Septic tank with Soakpit.			0.58 MLD Grey Water			Dec-26	2.5					
	Population	16703																					
Sub total 7 ULBs		378543	33.39		0.527					6.135	11.51			15.21				125.87					
Nongstoin Town Committee	Sewage generation	2.2	2.20		-	-	-	-	-	-	0.84 MLD Black Water to Septic tank with Soakpit.			1.36 MLD Grey Water			Dec-26	6					
	Population	39249																					
Mairang Town Committee	Sewage generation	1.1	1.10		-	-	-	-	-	0.03 MLD - ETP	0.42 MLD Black Water to Septic tank with Soakpit.			0.65 MLD Grey Water			Dec-26	3.25					
	Population	19614																					
Nongpoh Town Committee	Sewage generation	1.03	1.03		-	-	-	-	-	0.037 MLD - ETP	0.39 MLD Black Water to Septic tank with Soakpit.			0.60 MLD Grey Water			Dec-26	3.25					
	Population	18300																					
Sub total 3 ULBs		77163	4.33		0.00					0.067	1.65			2.61				12.5					

(i) Name of the Districts	(ii) Sewage generation District wise with population		(iii) Sewage generation quantity/ quality		(iv) Details Treatment of Sewage (District Wise)						(v) Details of disposal of untreated Sewage (in MLD) (District Wise)						(vi) Action Plan to treat untreated sewage (District Wise)		(vii) Action Taken against the defaulting authority			
					By STP (MLD)	Type of STP	Disinfection method in STP	Discharge of Water Quality from STP including Feecal & E -Coli	Final discharge of Treated STP Water (MLD)	Other Mode of Treatment (MLD)	(a) Final destination of Discharge of untreated sewage		(b) If (a) above is let out in its quality									
												Wet Land	Pond	River *	Sea	Other Water body						
<b>Shillong - SUA</b> (excluding SMB & SCB)	Sewage generation	15.58	15.58		-	-	-	-	-	5.92 MLD Black Water to Septic tank with Soakpit.	-	-	9.66 MLD Grey Water			-	-					
	Population	278169																				
Sub total		278169	15.58		0				0	5.92			9.66				0					
<b>Total</b>		<b>733875</b>	<b>53.30</b>		<b>0.527</b>				<b>6.202</b>	<b>19.08</b>			<b>27.48</b>				<b>138.37</b>					

\* Note (v)(b): Drain / Stream / River

**TABLE 3: Summary of Current Status of Liquid Waste Management in Meghalaya with Reference to the Status at the Time of Last Hearing i.e., 5<sup>th</sup> September 2024**

Sl. No.	Particular	Sep-24	Present Status	
1	Sewage Generation (in MLD)	51.87	53.30	
2	Existing Treatment Facilities capable of treating the sewage presently (in MLD)	3	6.73	
3	Details of Treatment of Sewage			
	a. By STPs (in MLD)	0.43	0.53	
	b. Type of STPs (in MLD)	SBR/MBBR	SBR/MBBR	
	c. FSTP (in MLD)	0.65	0.65	
	d. Nallah In - situ Remediation (in MLD)	1.92	1.92	
	e. ETP (in MLD)	-	3.64	
	f. Final Destination	Recycled/ discharged in drain storm	Recycled/ discharged in drain storm	
4	Details of disposal of untreated Sewage (in MLD)			
	a. Final destination of Discharge of untreated sewage (in MLD)	18.63	19.08	Black Water to Septic tank with Soak pit.
		30.23	27.48	Grey Water (drains/streams/ rivers
5	<b>Gap in liquid waste management</b>	<b>48.87</b>	<b>46.57</b>	

FSTPs



Cesspool





STPs



## 5. STRATEGY IN REDUCING THE GAP IN LIQUID WASTE MANAGEMENT

- i. At present, the State Government has mandated all the households to construct septic tanks & soak pits for black water treatment. All commercial establishments along with the septic tanks & soak pits are also mandated to install Effluent Treatment Plants (ETP).
- ii. Faecal Sludge Treatment Plants (FSTP) are also being constructed and operationalized in 6 Urban Towns and will be established in the remaining Urban Towns.
- iii. In consideration of the various factors like topography, site conditions, accessibility and social acceptance, the State Government has decided to setup decentralized Sewage Treatment Plants (STPs) across all cities and towns. Based on the observation of the treatment facilities existing across the country and in the region in particular, pilot STPs using Johkasou and similar technologies are planned, one of which has been initiated. A Technical Support Consultant to assist the ULBs throughout project initiation, implementation and operation has been engaged.
- iv. Trial run of the onsite STPs have been conducted. However, since they were earlier envisaged to treat the outfalls which is mixed with storm, springs and stream water, it was found out that the operation of the plants becomes practically challenging as constant pumping of the outfall water has to be carried out. Therefore, a re-engineering of the system is necessary, and has been undertaken to facilitate treatment of wastewater exclusively. Diversion drains are being constructed to channelize the black and grey water only to the constructed STPs and the revised timeline for operationalizing these STPs is October 2025.

## 6. PROGRESS OF OTHER INTERVENTIONS

The State Government has also initiated various interventions in order to reduce the gap of Waste Management in the State and the details progress of the interventions is enclosed as Annexure IV at page 23 comprising various items of progress depicted in tabular forms.

The State Government has also initiated development plans with an objective to reduce the gap of Waste Management in the State, the details of which are as follows:

**Proposed liquid waste management in New Shillong city:** In the proposed New Shillong city that the State Government intends to develop over an area of 808 acres, a proper wastewater management system will be installed. The earmarked cost is Rs.71.67 crore for laying of 17.2 kms sewerage networks and for installation of a 15 MLD STP with Membrane Bioreactor (MBR) technology.

**Wahumkhrah Riverfront Development Projects:** As part of the efforts to rejuvenate the major river flowing through the capital city, a Wahumkhrah Riverfront Development Project has been initiated at a cost of Rs. 39.75 crores. The works to be taken up includes development of the riverbanks, desiltation, garbage-removal and beautification of the banks with creation of public spaces.

**Provision of transparent wire mesh fences:** The DPR to fence 6.3 kms of river stretches, with an estimated cost Rs. 8.39 crore, as part of the comprehensive intervention to rejuvenate and restore the Umkhrah, Umkhen, and Umshyrpi rivers have been approved. Bidding was accordingly processed, and work orders were issued on 27<sup>th</sup> February 2025. Through this project, transparent fences will be installed at a number of vulnerable stretches along the rivers and their tributaries. The main objective of these fences is to prevent disposal of waste on the drains and streams and thereby improving the aesthetic and ecological value of these water bodies. Through this project the gap between generation and collection of solid waste will be significantly bridged and also foster community involvement in environmental conservation.

## 6.1 ANNEXURE IV

TABLE 4: Status Solid Waste Management Processing for 10 Urban Local Bodies of Meghalaya

Name of ULBs	Component	Status	Timeline
<b>A. SWACHH BHARAT MISSION (SBM) 2.0, URBAN</b>			
<b>Shillong Municipal Board</b>	25 TPD Material Recovery Facility	15% of civil work completed	Dec-25
<b>Tura Municipal Board</b>	10.5 TPD Material Recovery Facility	7 TPD 90% of civil work completed in two locations.	Apr-25
		3.5 TPD 20% of civil work completed.	Apr-25
<b>Jowai Municipal Board</b>	6 TPD Decentralized Composting Units	1. 3 TPD - Operational.	Mar-25
		2. 3 TPD – Civil work completed, training initiated	
	4 TPD, Material Recovery Facility	Civil work is completed	Mar-25
<b>Williamnagar Municipal Board</b>	5.5 TPD Compost Plant	Work Completed, Training initiated	–
	3.5 TPD, Material Recovery Facility	Work Completed, Training initiated	–
<b>Resubelpara Municipal Board</b>	4.5 TPD Compost Plant	Tendering process completed	Sep-25
	3 TPD, Material Recovery Facility	30% of civil work is completed	Sep-25
<b>Baghmara Municipal Board</b>	3 TPD Compost Plant	Land identification in progress	Dec-25
	2 TPD, Material Recovery Facility	Land identification in progress	Dec-25
<b>Shillong Cantonment Board</b>	2 TPD, Material Recovery Facility	Land identification in progress	Dec-25
<b>Nongstoin Town Committee</b>	7 TPD Compost Plant	Land identification in progress	Dec-25
	4.5 TPD, Material Recovery Facility	Land identification in progress	Dec-25
<b>Mairang Town Committee</b>	3.5 TPD Compost Plant	Recently Approved	Dec-25
	2 TPD, Material Recovery Facility	Recently Approved	Dec-25
<b>Nongpoh Town Committee</b>	3 TPD Compost Plant	Land identification in progress	Dec-25
	2 TPD, Material Recovery Facility	Land identification in progress	Dec-25
<b>Sub Total A</b>	<b>91 TPD</b>		
<b>B: OTHER SOURCE OF FUNDING</b>			
<b>Tura Municipal Board</b>	10 TPD Refused Derived Fuel (RDF) plants	Work in progress	Apr-25
	10 TPD Decentralized Composting Units	Project initiated	Jan-26
<b>Sub Total B</b>	<b>20 TPD</b>		

**TABLE 5: Current Status on Setting Up Integrated Scientific Waste Management Facilities for All the Urban Towns**

Towns	District	Location	Area (Acre)	July 2024	Progress (Present Status)
<b>Shillong</b>	East Khasi Hills	Nonghali	112	<ol style="list-style-type: none"> <li>1. Land Survey completed.</li> <li>2. Environment Clearance process ongoing–               <ol style="list-style-type: none"> <li>i. Online application completed.</li> <li>ii. Environment Baseline Monitoring Report completed</li> <li>iii. Preparation of EIA/EMP plan is under progress.</li> </ol> </li> </ol>	<ul style="list-style-type: none"> <li>• Environment Clearance is in progress</li> </ul>
<b>Tura</b>	West Garo Hills	Wakkagre	21.02	<ol style="list-style-type: none"> <li>1. Land acquisition completed.</li> <li>2. Environment Clearance process to be taken up.</li> </ol>	<ul style="list-style-type: none"> <li>• Environmental Clearance is being initiated</li> </ul>
<b>Williamnagar</b>	East Garo Hills	Rongakgre	37	<ol style="list-style-type: none"> <li>1. Land acquisition completed.</li> <li>2. Environment Clearance process to be taken up.</li> </ol>	<ul style="list-style-type: none"> <li>• Environmental Clearance is being initiated</li> </ul>
<b>Resulbelpara</b>	North Garo Hills	ElachiApal	14	<ol style="list-style-type: none"> <li>1. Proposal for land has been received.</li> <li>2. Direction has been sent to Task Force for further examination and other details for purchase.</li> </ol>	<ul style="list-style-type: none"> <li>• The Task Force Committee is conducting further feasibility study of the identified land.</li> </ul>
<b>Baghmara</b>	South Garo Hills	Arapara	15	<ol style="list-style-type: none"> <li>1. Instruction has been issued to the Task Force for submitting report on the feasibility of the site.</li> </ol>	<ul style="list-style-type: none"> <li>• Proposal for land has been received</li> <li>• The Task Force Committee is conducting further feasibility study of the identified land.</li> </ul>
<b>Jowai</b>	West Jaintia Hills	-	-	New Expression of Interest floated on 1 <sup>st</sup> August 2024, as the proposals received earlier were not feasible	<ul style="list-style-type: none"> <li>• Land has been identified at Umlamat Elaka Jowai.</li> <li>• Environmental Clearance is being initiated.</li> </ul>

TABLE 6: Existing &amp; Functional Liquid Waste Management Facilities

Sl. No	Location	Sep-24		Present Status	
		Type of Facility	Capacity (MLD)	Type of Facility	Capacity (MLD)
<b>A</b>	<b>Shillong Municipal Board (SMB)</b>				
1	Police Bazaar Shillong, Marriott	STP	0.25	STP	0.25
2	Polo Municipal Market, Shillong	STP	0.05	STP	0.05
3	Polo Market, Shillong	STP	0.075	STP	0.075
4	Parking lot Anjalee, Shillong	STP	0.06	STP	0.06
5	Marten, Shillong	FSTP	0.115	FSTP	0.115
6	Behind SMB Quarter, Shillong	FSTP	0.35	FSTP	0.35
7	Outfall, Shillong	Nallah In-situ remediation	1.27	Nallah In-situ remediation	1.27
8	Private Establishments			STP	0.092
9	Private Establishments			ETP	3.4
	<b>Total SMB</b>		<b>2.17</b>		<b>5.662</b>
<b>B</b>	<b>Tura Municipal Board (TMB)</b>				
1	Doldegre, Tura	FSTP	0.05	FSTP	0.05
2	Private Establishments			ETP	0.06
	<b>Total TMB</b>		<b>0.05</b>		<b>0.11</b>
<b>C</b>	<b>Jowai Municipal Board (JMB)</b>				
1	Sabah Muswang, Jowai	FSTP	0.055	FSTP	0.055
2	Outfall, Jowai	Nallah In-situ remediation	0.65	Nallah In-situ remediation	0.65
3	Private Establishments			ETP	0.11
	<b>Total JMB</b>		<b>0.705</b>		<b>0.815</b>
<b>D</b>	<b>Williamnagar Municipal Board (WMB)</b>				
1	Balsrigittim, Williamnagar	FSTP	0.03	FSTP	0.03
	<b>Total WMB</b>		<b>0.03</b>		<b>0.03</b>
<b>E</b>	<b>Resubelpara Municipal Board (RMB)</b>				
1	Resubelpara Municipal office	FSTP	0.03	FSTP	0.03
	<b>Total RMB</b>		<b>0.03</b>		<b>0.03</b>
<b>F</b>	<b>Baghmara Municipal Board (BMB)</b>				
1	Civil Hospital, Baghmara	FSTP	0.015	FSTP	0.015
	<b>Total BMB</b>		<b>0.015</b>		<b>0.015</b>
<b>G</b>	<b>Nongpoh Town Committee (NTC)</b>				
1	Private Establishments			ETP	0.037
	<b>Total NTC</b>				<b>0.037</b>
<b>H</b>	<b>Mairang Town Committee (MTC)</b>				
1	Private Establishments			ETP	0.03
	<b>Total MTC</b>				<b>0.03</b>
	<b>Grand Total</b>		<b>3.00</b>		<b>6.729</b>

**TABLE 7: Other Liquid Waste Treatment Facilities Being Undertaken**

Location	July 2024 Status	March 2025 Updated Status
<b>Nallah In Situ Remediation: Shillong</b>		
i. Pomdngiem Drain (also referred as Wah Thangnsniang Drain)	1.27 MLD of grey water is being treated by operational of the Nallah In - situ Remediation	1.27 MLD of grey water is being treated by operational of the Nallah In - situ Remediation
ii. Oakland Drain		
iii. Lawmali Drain		
iv. Wahingdoh – Rai-mohan Drain		
v. Polo Drain		
<b>Nallah In Situ Remediation: Jowai</b>		
i. SyntuKsiar (near Myntwa Stream)	So far, treatment of 0.65 MLD of grey water is being initiated by Nallah In- situ Remediation Plants installed in Jowai.	So far, treatment of 0.65 MLD of grey water is being initiated by Nallah In- situ Remediation Plants installed in Jowai.
ii. Panaliar		
iii. Caroline Colony		
iv. Ladthadlaboh west		
v. Khimusniang		
vi. Umshangiar		
vii. lawmusniang		
viii. Mynthong1		
ix. Mynthong2		
x. PanaliarMutong		
xi. Liar KdongtreriatPanaliar		

\* The Treatment infrastructure was installed recently and periodic test will be conducted to check its effectiveness.



**Nallah In Situ Remediation: Shillong**



**Inspection of Nallah In Situ Remediation: Shillong**



TABLE 8: Status of Liquid Waste Management Projects Under Consideration

SN	Particulars	Approved no.	Approved Capacity/ numbers	Remarks
1	Desludging Vehicles	8	8 Nos	<ul style="list-style-type: none"> <li>➤ 2 Cesspools tankers were purchased by.               <ol style="list-style-type: none"> <li>1. Williamnagar Municipal Board.</li> <li>2. Resubelpara Municipal Board.</li> </ol> </li> <li>➤ Tura Municipal has placed an order for procuring a cesspool.</li> <li>➤ Tendering process is in progress for other ULBs.</li> </ul>
2	STPs	8	21.5 MLD	1. ULBs has identified land for setting up of STPs.
3	I & D (Interception & Diversion Drains)	8	23 KMs	2. Feasibility study to be conducted.
4	Rambyrthai, Jowai	1	540 KLD	1. DPR is under examination.

**Table 9: Status of the Onsite STPs**

Location	No of Treatment Plants	Capacity	Status	
			Jul-24	Mar-25
<b>STP:</b>			Jul-24	Mar-25
i. Municipal filling point, Kenches Trace	1	3.17 MLD	99%	Trial run of the onsite STPs have been conducted. However, since they were earlier envisaged to treat the outfalls which is mixed with storm, springs and stream water, it was found out that the operation of the plants becomes practically challenging as constant pumping of the outfall water has to be carried out. Therefore, a re-engineering of the system is necessary and have been undertaken to facilitate treatment of wastewater exclusively. Diversion drains are being constructed to channelize the black and grey water only to the constructed STPs and the revised timeline for operationalizing these STPs is October 2025.
ii. Junction of Wahingdoh and Umkhrah	1	7.12 MLD	99%	
iii. Junction of Wahdasoi and Umkhrah	1	0.85 MLD	99%	
iv. By the site of Wahpomdngiem behind SMB Complex at Bishop Cotton Road	1	2 MLD	99%	
<b>Total</b>	<b>4</b>	<b>13.07 MLD</b>		

# ANNEXURE V: COMPOST QUALITY TEST REPORT



**FARE LABS Private Limited (Testing Division)**  
**Location 1 (Permanent Facility)**  
 L-17/3, DLF Phase-II, IFFCO Chowk,  
 M.G. Road, Gunugram - 122 002, Haryana, INDIA.  
 Tel. : +91-124-4223207-08, 4034205 | Cell : +91-9289351688  
**Location 1 (Permanent Site Facility)**  
 D-16, Infocity Ph.-II, Sec-33, Gunugram - 122001, Haryana, INDIA.  
 Tel. : +91-124-4057437 | Cell : +91-9289351688  
 Email : farelabs@farelabs.com | Website : www.farelabs.com

**TEST REPORT**

**Issued to :**  
**Shillong Municipal Board**  
 Marten Waste Processing & Disposal Site Marten  
 Mawlai Nonkwar, Shillong-793017  
 Meghalaya, India

J.O. No. : FR20240910-001-001  
 ULR Code : TC5503 24 7 00000248 F  
 Report Date : 16-09-2024  
 Sample Receipt Date : 10-09-2024  
 Account Manager : BD Team 1  
 Credit Manager : Gulab/Septesh



**Customer Provided Information:#**

Nature/Name of the Sample : **Compost**

**Laboratory Provided Information:**

Sample Quantity & Packaging : 1x1.102kg, Sealed Polypack  
 Date of Performance of Test : 10<sup>th</sup> - 16<sup>th</sup> Sep, 2024  
 Method of Sampling : The Sample is provided by Shillong Municipal Board through Courier.



**Analysis Report**

S. No.	Parameters	Unit	Test Results	FCO, 1985	Method
<b>Physical Analysis</b>					
1	Colour	--	Dark Colour	Not Specified	Visual
2	Odour	--	No Foul Odour	Not Specified	Organoleptic
<b>Chemical Analysis</b>					
1	C:N Ratio	--	18.02	Not Specified	FCO-1985
2	Conductivity	dS/m	0.8650	Not Specified	FCO-1985
3	Moisture	% by Wt.	8.98	NMT-25	FCO-1985
4	Total Nitrogen	% by wt.	0.87	Not Specified	FCO-1985
5	Total Potash as K <sub>2</sub> O	% by Wt.	0.90	Not Specified	FCO, 2014
6	Total organic Carbon (on dry Weight basis)	% by Wt.	15.68	NLT-12	FCO-1985
7	pH	--	6.99	6-8	FCO-1985

**Authorised Signatory**  
 D Mathur, Director

Page 1 of 3

**NOTE:** The laboratory accepts the responsibility for content of report. The results contained in this test report pertain only to the sample tested not for the whole lot. Test report shall not be reproduced except in full, without written approval of the laboratory. This report is issued only for your guidance, and not for legal purpose, commercial decision, and for advertisement. Samples will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified. Any complaints about this report should be communicated in writing within 7 days of issue of this report. Total liability of FARELABS Pvt. Ltd. is limited to invoice amount only. The recipient of this report is requested to kindly confirm with FARE Labs, the authenticity and genuineness of this report at [farelabs@farelabs.com](mailto:farelabs@farelabs.com). FARE Labs is not responsible for any unconfirmed Test Report. If you have any complaint/feedback regarding the sample collection/testing/test report, please send an email at [farelabs@farelabs.com](mailto:farelabs@farelabs.com) and call at +91 9310884033.  
 \* The details are received from Customer on its own responsibility. FARE Labs Pvt. Ltd. does not confirm about it and hence does not take any responsibility whatsoever.

R/IT/GEN/FIS

ISO 9001:2015

ISO 14001:2015

ISO 45001:2018

ISO / IEC 27001:2013

Digitally Signed



**FARE LABS Private Limited (Testing Division)**  
 Location 1 (Permanent Facility)  
 L-17/3, DLF Phase-II, IFFCO Chowk,  
 M.G. Road, Gurugram - 122 002, Haryana, INDIA  
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 Location 1 (Permanent Site Facility)  
 D-18, Infocity Ph.-II, Sec-33, Gurugram - 122001, Haryana, INDIA.  
 Tel. : +91-124-4057437 | Cell : +91-9289351688  
 Email : farelabs@farelabs.com | Website : www.farelabs.com

**TEST REPORT**

**Issued to :**  
**Shillong Municipal Board**  
 Marten Waste Processing & Disposal Site Marten  
 Mawlai Nonkwar, Shillong-793017  
 Meghalaya, India

J.O. No. : FR20240910-001-001  
 ULR Code : TC5503 24 7 00000248 F  
 Report Date : 16-09-2024  
 Sample Receipt Date : 10-09-2024  
 Account Manager : BD Team 1  
 Credit Manager : Gulab/Septesh



**Customer Provided Information:#**

Nature/Name of the Sample

: **Compost**

**Laboratory Provided Information:**

Sample Quantity & Packaging

: 1x1.102kg, Sealed Polypack

Date of Performance of Test

: 10<sup>th</sup> - 16<sup>th</sup> Sep, 2024

Method of Sampling

: The Sample is provided by Shillong Municipal Board through Courier.



**Analysis Report**

S. No.	Parameters	Unit	Test Results	FCO, 1985	Method
<b>Pathogens</b>					
1	E.coli	per g	Absent	Absent	FL/SOP/B/M-4
<b>Microbiological Analysis</b>					
1	Salmonella sp.	per 25g	Absent	Absent	FL/SOP/B/M-5

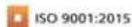
**BLQ** = Below Detection Limit **LOQ** = Limit of Quantification **NMT**= Not More Than  
**Inference:** The tested sample **conforms** to FCO, 1985 w.r.t. above tests.

*Meenakshi Bakshi*  
**Authorised Signatory**  
 Ms. Meenakshi Bakshi, Scientist B

Page 3 of 3

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 \* The details are received from Customer on its own responsibility. FARE Labs Pvt. Ltd. does not Confirm about it and hence does not take any responsibility whatsoever.

\*\*\*\*\*End of Report\*\*\*\*\*



**Digitally Signed**



**DIVISION OF SYSTEM RESEACH AND ENGINEERING**  
**ICAR RESEARCH COMPLEX FOR NEH REGION**  
**UMROI ROAD, UMIAM – 793 103**  
**MEGHALAYA**



---

F. NO, DSRE/2/RC/2022-23/..... 23.09.2022

**Analytical report**

Nature of sample : Compost Samples  
 Received from : The Chief Executive Officer,  
 Shillong Municipal Board,  
 Bishop Cotton Road,  
 Shillong -793 001, Meghalaya

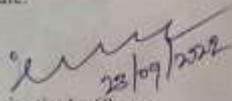
Ref: No. SMB/PW/O&M MARTEN/CP/3/2022-23/03 dated Shillong 4<sup>th</sup> August 2022

Parameters analyzed : As below

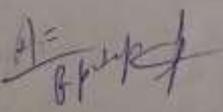
S. No	Parameters	Values
1	pH	9.03
2	Total Organic Carbon (Percent)	16.34
3	Total Nitrogen (Percent)	2.17
4	Total Phosphorus (Percent)	1.10
5	Total Potassium (Percent)	1.65
6	Total sulphur (percent)	1.19
7	Total calcium + Magnesium (percent)	0.15
8	Total zinc (ppm)	256
9	Total copper (ppm)	59.1
10	Total iron (ppm)	3456
11	Total manganese	50.8

Note:  
 The above results are communicated with the following conditions

- The results indicate only the actual content of the parameters requested by the company/ individual.
- In no way this can be claimed as complete composition/ makeup of the sample.
- This communication cannot be treated / recommended as certificate.

  
 23/09/2022  
 Scientist In-Charge  
 Analytical Services

\*\*\*\*\* End of the Report \*\*\*\*\*



ICAR  
 ICAR Research Complex  
 Umroi Road UMIAM  
 Shillong - 793 103  
 Date: 26/9/22  
 Time: 20/9/22

## ANNEXURE VI: WASTE CHARACTERIZATION REPORT



To,  
The Chief Executive Officer,  
Shillong Municipal Board,  
Shillong, Meghalaya.

Dated: 11th March, 2025

**Subject: Work Progress of Bio-Mining of Legacy Waste at the Dumpsite in Marten, Shillong**

**Reference: Work Order No. DUA (U) Tech/74/2024/37**

Dear Sir,

I hope this letter finds you in good health and spirits. I am writing to inform you about the work progress of the project regarding the Bio-mining of legacy waste at the dumpsite in Marten, Shillong. Please find below the details.

### 1. Introduction

The bio-mining of legacy waste at the Marten dumpsite in Shillong commenced on 19th June 2024 as per Work Order No. DUA (U) Tech/74/2024/37. This report outlines the progress made in the first month of operations, including the bifurcation of materials processed.

### 2. Project Overview

The primary objective of the bio-mining project is to reclaim land by processing legacy waste and segregating it into different categories for recycling, reuse, or safe disposal. The project aims to improve environmental conditions and reduce health hazards associated with the dumpsite.

### 3. Operations and Progress

#### 3.1 Initial Setup

- **Mobilization of Equipment and Manpower:** All necessary machinery and labor were mobilized to the site before the start date.
- **Site Preparation:** Initial site preparation, including the setup of operational zones, was completed promptly.

#### 3.2 Waste Processing

- **Start Date:** 19th June 2024
- **End Date (Reporting Period):** 14th February, 2025
- **Total Waste Processed:** 109424.748 MT

#### CALL AND FIX

No 10, 2nd Floor, Rupali Path, RGB Road, Guwahati, Assam, 781024  
Call: +91 9435152253/ 9864994099, Email :callandfixhome@gmail.com, www.callandfix.in

(Civil Construction & Water Supply | Manufacturing of MSW Plants & Machineries | Legacy Waste Bio-mining | Fresh Waste | Bio Medical Waste | Landfill Management Etc)



Month	Total Waste Processed
June	5728.19 MT
July	16495.00 MT
August	14357.26 MT
September	16095.07 MT
October	14893.24 MT
November	15814.555 MT
December	13367.278 MT
January	12674.155 MT
February	11077.00 MT
<b>Total</b>	<b>120501.748 MT</b>

### 3.3 Weighing Report and Material Bifurcation

The following bifurcation of materials was achieved during the reporting period:

1. **Refuse-Derived Fuel (RDF): 7.5%**
2. **Construction & Demolition Waste (C&D), 6.5%**
3. **Moisture Loss: 24%**
4. **Inert : 62 %**

### 4. Detailed Analysis

#### 4.1 RDF (7.5%)

Refuse-Derived Fuel accounted for 7.5% of the total waste processed. This material will be sent to facilities where it can be used as an alternative fuel source, reducing dependency on traditional fossil fuels.

#### 4.2 C&D Waste (6.5%)

C&D Waste, 6.5% of the total processed material.

#### 4.3 Moisture Loss (24%)

Moisture content in the waste contributed to a 24% reduction in overall mass. Effective management of moisture is crucial for accurate waste assessment and further processing.

**4.4 Inert Waste (62%)** Inert waste comprised the majority at 62%. This material, which cannot be decomposed or recycled, will be safely disposed of or used for land reclamation purposes.

#### CALL AND FIX

No 10, 2nd Floor, Rupali Path, RGB Road, Guwahati, Assam, 781024

Call: +91 9435152253/ 9864994099, Email :callandfixhome@gmail.com, www.callandfix.in

(Civil Construction & Water Supply | Manufacturing of MSW Plants & Machineries | Legacy Waste Bio-mining | Fresh Waste | Bio Medical Waste | Landfill Management Etc)



**5. Challenges and Mitigation**

- **Weather Conditions:** Occasional heavy rainfall affected the efficiency of operations. Measures such as covering the waste with tarpaulins and creating proper drainage systems have been implemented.
- **Labor Availability:** Ensuring a consistent labor force has been challenging. Steps are being taken to maintain a stable workforce through contractual agreements and incentives.

**6. Conclusion**

The bio-mining project at the Marten dumpsite has made significant progress in the last few months of operations. With the continuation of these efforts and the implementation of planned improvements, we expect to achieve our goals of environmental reclamation and improved public health standards. Also the disposal of RDF is going on a regular basis.

Please refer to the attached weighing report for detailed data on the weight and distribution of materials processed during the reporting period.

Yours sincerely,

Authorized for,



CALL AND FIX

**CALL AND FIX**

No 10, 2nd Floor, Rupali Path, RGB Road, Guwahati, Assam, 781024

Call: +91 9435152253/ 9864994099, Email :callandfixhome@gmail.com, www.callandfix.in

(Civil Construction & Water Supply | Manufacturing of MSW Plants & Machineries | Legacy Waste Bio-mining | Fresh Waste | Bio Medical Waste | Landfill Management Etc)

**ANNEXURE VII: LIST OF COMMERCIAL ESTABLISHMENTS HAVING  
INSTALLED STPs & ETPs****Meghalaya State Pollution Control Board**

Forests &amp; Environment Department, Government of Meghalaya

'ARDEN' Lumpyngngad, Shillong - 793014

Website : <http://megspcb.gov.in>

No.MSPCB/SWM-16/Vol-IV/2023/2024-2025/95

Dated Shillong the 7<sup>th</sup> March, 2025

To

✓  
Shri P.K. Boro (MCS)  
Director,  
Urban Affairs Department  
Meghalaya, Shillong

Sub: Matter relating to O.A 606/2018 – STP/ETP, Data– reg.

Ref: File No.DUA/P/50/2018/Pt-V/172 Dated: 04.02.2025.

Sir,

With reference to the subject cited above, please find enclosed herewith the information in the required format regarding the STP/ETP installed by the various hotels, hospitals and other institutions across the Urban Local Bodies of Meghalaya for your kind information and necessary action.

Enclosed: as stated.

Yours faithfully

(SHRI R. NAINAMALAI, IFS)  
**CHAIRMAN**

Meghalaya State Pollution Control Board  
Shillong

Memo No.MSPCB/SWM-16/Vol-IV/2023/2024-2025/95-A

Dated Shillong the 7<sup>th</sup> March, 2025

Copy to:

1. P.A. to the Commissioner & Secretary to the Govt. of Meghalaya, Urban Affairs for kind information.
2. State Mission Director, Swachh Bharat Mission, Urban for kind information and necessary action.
3. Chief Scientist, MSPCB for information and necessary action.

**CHAIRMAN**

Meghalaya State Pollution Control Board  
Shillong

## Liquid Waste Management

Shillong Municipal Board			
Sl.No	Name of the Establishment	Type of Treatment Facility	Capacity of the Plant Installed (in Litres)
1	M/s Maxim Infrastructure & Real Estate(P) Limited	STP	250000
2	M/s Woodland Hospital	STP	2000
3	M/s Aura Hotel P Ltd	STP	90000
4	Origin Diagnostic Laboratory	ETP	500
5	M/s Hotel Holiday Hills	ETP	2,700
6	M/s AM BED AND BREAKFAST	ETP	1,440
7	KFC Restaurant (a Unit of Devyani International Ltd)	ETP	3,500
8	M/s Kerry's (Bakers & Confectioners)	ETP	600
9	M/s Royal Residency	ETP	2,340
10	M/s Elegance Guest House	ETP	1,080
11	M/s The Loft	ETP	2,160
12	M/s SWEETY RESTAURANT AND FAMILY	ETP	3,150
13	M/s Banalari Pine Inn	ETP	3,840
14	M/s Mix Chana	ETP	1,200
15	M/s Rancee Bed & Breakfast	ETP	720
16	M/s Inequale Food Hub	ETP	2,520
17	M/s Vanagleda Guest house	ETP	3,200
18	M/s Mithaas	ETP	1,680
19	M/s Pranabananda Sevaniketan	ETP	500
20	M/s M.G Car Wash	ETP	750
21	M/S CHANGWOO RESTAURANT	ETP	2,100
22	M/s Devyani International Limited	ETP	5,600
23	M/s the Heritage Club-Tripura Castle	ETP	3,720
24	M/s Shotz's Bar	ETP	1,680
25	M/s Aashiyana Guest house	ETP	980
26	M/s Jeeve's Food Corner	ETP	2,520
27	M/s Blue Ribbon Bakery Café	ETP	1,120
28	M/s Picasa Homestay	ETP	1,980
29	M/s Aura Hotel P Ltd	ETP	10,000
30	M/s Memorial Clinic	ETP	1,000
31	M/s Rynsan	ETP	2,810
32	M/s Hotel Highway Inn (Expansion)	ETP	900
33	M/s Promudini Guest House	ETP	1,620
34	M/s Stay at Jo's guest house	ETP	1,080
35	M/s Travellers Hub	ETP	2,160
36	M/s Hotel Aiupa	ETP	4,620
37	M/s Zerla's Bakery	ETP	300

38	M/s Food Corner	ETP	700
39	M/s Petal Guest House	ETP	2,700
40	M/s Woodland Hospital Block-D Annex Extension	ETP	5,760
41	M/s LPL Centre Point	ETP	7,980
42	Reid Provincial Chest Hospital	ETP	39,060
43	M/s F. Lyngkhoi automobile workshop	ETP	3,750
44	M/s Kaizun bed and breakfast	ETP	1,260
45	M/s Salasar fooding and sweets	ETP	2,800
46	M/s HN Guest House	ETP	4,460
47	M/s The Taproom Bar	ETP	4,200
48	Cherry Bean	ETP	2,800
49	M/s RAMKRISHNA MISSION CHARITABLE DISPENSARY	ETP	200000
50	MERIDA DIAGNOSTIC LABORATORY	ETP	500
51	APOLLO TRINITY MEDICAL CENTRE	ETP	2000000
52	M/s Devyani International (KFC)	ETP	5,600
53	M/s Hotel Polo Towers	ETP	11,450
54	M/s Tibet Kitchen Restaurant	ETP	2,100
55	M/s HEIGA HOTEL	ETP	6,360
56	M/s Devyani International Ltd. (Pizza hut)	ETP	2,940
57	M/s Orchid Annex	ETP	7,440
58	M/s Bansara Eye Care	ETP	500
59	Bethany Hospital	ETP	31,500
60	M/s Ashirwaad Sweets	ETP	1,400
61	Ganesh Das Hospital, Shillong	ETP	72,000
62	M/s Hotel City View Inn	ETP	7,200
63	M/s Hotel J.K International	ETP	3,240
64	M/s Hotel Highway inn	ETP	900
65	M/s Cross Road Guest House (fromerly known as M/s NA I MEI GUEST HOUSE)	ETP	1,440
66	M/s Hotel Alpine Continental	ETP	7,680
67	M/s Vanessa Lake View Inn	ETP	4,270
68	M/s Hotel Pine Borough	ETP	12,400
69	M/s Nats Restaurant	ETP	5,760
70	M/s KIMBERLY RESTAURANT	ETP	2,380
71	M/s Hotel Island Park Residency	ETP	2,160
72	M/s Hotel Barbareek Inn	ETP	8,640
73	M/s Diagno Tech Patholab	ETP	500
74	M/s Hotel Magnum	ETP	2,520
75	M/s Stay Inn Guest House	ETP	1,620
76	M/s Lamee Multi-cuisine Restaurant	ETP	4,200
77	M/s O.B. Hotel	ETP	7,100

78	M/s The EEE CEE Hotel and (Evening Club)	ETP	4,480
79	M/s Naz Restaurant	ETP	1,680
80	M/s Baba Tourist Lodge	ETP	2940
81	M/s Chennai Junction	ETP	1680
82	M/s Hongkong Restaurant	ETP	3640
83	M/s Barbeque Chinese Restaurant	ETP	2520
84	The Shillong Club Ltd	ETP	2940
85	M/s Regal Restaurant	ETP	4200
86	M/s City Hut Family Dhaba	ETP	3150
87	M/s Bamboo Hut Restaurant	ETP	4200
88	M/s Neolith Restaurant	ETP	3500
89	M/s Earle Holiday home	ETP	2100
90	M/s Hotel Rainbow	ETP	4200
91	M/s Jubilant Foodworks Ltd (Domino Pizza)	ETP	4200
92	M/s Golden Earth Hotel-Cum Restaurant	ETP	6920
93	M/s Hotel Indiana	ETP	3060
94	M/s Hotel Gateway (formerly known as Silk Route Hotel & Resort Pvt Ltd)	ETP	7140
95	M/S Hotel Seven Sisters	ETP	4900
96	M/s Trust Confectionery	ETP	300
97	EEE CEE Restaurant	ETP	2380
98	M/s Hotel Embassy	ETP	6400
99	M/s Assembly Hotel	ETP	4040
100	M/s Bonnie Guest House	ETP	4740
101	M/s Rice Bowl Restaurant	ETP	1680
102	M/s Hotel Lotus	ETP	1800
103	M/s Anand Hotel	ETP	4200
104	M/s Vaishali Restaurant	ETP	1050
105	M/s Suruchi Restaurant	ETP	3500
106	M/s Hariom Hotel	ETP	3080
107	M/s Oriental Restaurant & Bar	ETP	5600
108	M/S BNCS CAFÉ	ETP	1400
109	M/s The Cottage	ETP	540
110	M/s Dr. H. GORDON ROBERTS HOSPITAL	ETP	63000
111	M/s A.P.R. GUEST HOUSE	ETP	900
112	M/s THE PEAR TREE(B&B)	ETP	720
113	M/s Kalpatru Tea Stall	ETP	1400
114	M/s Nazareth Hospital	ETP	69480
115	M/s Heal & Smile Dental & Medical Centre	ETP	5000
116	M/s Hotel Shantiniketan	ETP	7200
117	M/s Hotel Grace	ETP	7200
118	M/s Centre Point Hotel	ETP	9220

119	M/s Greenland Hotel	ETP	1820
120	M/s Pinewood Hotel	ETP	12100
121	M/s Hotel Heritage	ETP	2160
122	M/s Monsoon Hotel	ETP	7160
123	M/s Majestic Hotel	ETP	4620
124	M/s Swad Suruchi	ETP	1050
125	M/s Paul Restaurant	ETP	2520
126	M/s State Convention Centre	ETP	14100
127	Civil Hospital Shillong	ETP	108000
128	M/s Ashutosh Inn	ETP	1680
129	M/s Jubilant Foodworks Ltd.	ETP	25
130	M/s Hotel Poinisuk	ETP	10300
131	M/s Cafe Eat HOTBOX RESTAURANT	ETP	1820
132	M/s Hotel Aashiyana	ETP	1440
133	M/s Krishna Sweets ( Formerly M/s Everest Restaurant)	ETP	1680
134	M/S K.D ENTERPRISE	ETP	10,000
135	M/s Pratima Hotel	ETP	1960
136	M/s R.DOWN HILL CITY GUEST HOUSE	ETP	1920
137	M/s LADY BIRD LODGE,	ETP	3710
138	M/s The Wok	ETP	1680
139	M/s The Wok	ETP	3080
140	M/s Yalana Hotel	ETP	3850
141	M/s Hotel Pegasus Crown	ETP	7800
142	M/s Hotel Hill Star	ETP	6580
143	M/s SERINE RESTAURANT cum BAR	ETP	2380
144	M/s Woodland Hospital	ETP	28800
145	M/s Delhi Hotel	ETP	2160
146	M/s Hotel Rajtilak	ETP	2700
147	M/s Hotel Serene	ETP	3500
148	M/s Volga Mistan Bhandar	ETP	1960
149	M/s Hotel Swastik	ETP	3420
150	M/s Living Roof Guest House & Café	ETP	6510
151	M/s Best Holiday Inn Guest House	ETP	4360
152	M/s Hotel Natraj	ETP	480
153	M/s Hotel Golden Peak "The Quad"	ETP	1620
154	M/s Sunrise Guest House	ETP	1260
155	M/s Woodland Guest House	ETP	1260
156	M/s Rajhans Hotel	ETP	4320
157	M/s Marba Hub (M Crown Hotel)	ETP	12400
158	M/s ELDORADO GUEST HOUSE,	ETP	3640
159	M/s Laxmi Hotel	ETP	1680
160	M/s White Orchid Guest House	ETP	1260

161	M/s Hotel Blue Pine	ETP	1620
162	M/s Highwinds Guest House	ETP	3420
163	M/s Hotel Shubham	ETP	3600
164	M/S AVISAAR Guest House	ETP	1980
165	The Fruit Preservation Centre	ETP	5000
166	M/s Roi-Ki (formerly known as M/s Hotel Blue Mount)	ETP	2160
167	M/s Nodrowell & Daughter	ETP	300
168	M/s Annapurna Restaurant	ETP	980
169	M/s Tango Bar & Restaurant	ETP	2800
170	M/s Grove Eatery	ETP	2800
171	M/s Hotel Elgin	ETP	10000
172	M/s Hotel Utsav	ETP	2340
173	M/s Delhi Mistan Bhandar	ETP	4200
174	M/s Hotel Meghalaya	ETP	2700
175	M/s Red Rice Restaurant	ETP	910
176	M/s Anupama Restaurant	ETP	1260
177	M/s Atithi Guest House	ETP	6480
178	M/s R.K'S City Hub	ETP	2700
179	M/s Prakash Hotel & Restaurant	ETP	5040
180	M/s Bramhome Guest House	ETP	900
181	M/s Little Chef Bakery	ETP	1500
182	M/s Garden Hotel	ETP	7200
183	M/s Payal Tourist Hotel	ETP	2520
184	M/s Godwin Hotel	ETP	5400
185	M/s Ambassador Hotel	ETP	2340
186	M/s Subhujan Restaurant	ETP	980
187	M/s Great Wall Restaurant	ETP	980
188	M/s Palace Centre Point	ETP	4760
189	M/s Maxim Infrastructure & Real Estate(P) Limited	ETP	32760
190	M/s R.B'S Bakery	ETP	
191	M/s Shaurya Inn	ETP	1980
192	M/s J.K.R. RESIDENCY	ETP	2160
193	M/s New Stay in Guest House	ETP	1980
194	M/s Eden Restaurant	ETP	3920
195	M/s Kaochen Restaurant	ETP	1960
196	M/s Splendid Restaurant	ETP	7000
197	The Director of Printing & Stationery, Govt. of Meghalaya	ETP	900
198	M/s HOTEL SAPPHIRE	ETP	4500
199	M/S UNIQUE SWEETS & SNACKS	ETP	1470
200	M/s Swich Café	ETP	2100
201	M/s Catherine Mynsong Motor Works	ETP	600
202	M/s New World Restaurant	ETP	10500
203	M/s Tsering Restaurant	ETP	1960

204	M/s Hotel Anuradha	ETP	3240
205	M/s Rozo Restaurant	ETP	2380
206	M/s Yousen Restaurant	ETP	1680
207	M/s sharma Tea Stall	ETP	2240
208	M/s Radhune (Rice Shop)	ETP	2380
209	M/s AMM CEE Café (Fast Food)	ETP	840
210	M/s Sharma Bhojanalaya	ETP	1260
211	M/s New Chanching Restaurant	ETP	2800
212	M/s Stash Restaurant	ETP	2380
213	M/s Maa Kali Hotel	ETP	700
214	M/s Tasty Buds Restaurant	ETP	1750
215	M/s Hotel Shantineketan	ETP	7200
216	M/s Kimfa Restaurant	ETP	2800
217	M/s Highway Lodge Hotel	ETP	5400
218	M/s Bombay Biites	ETP	3080
219	M/s Palace Restaurant Motphran	ETP	4200
220	M/s Dunhill Food Products	ETP	4000
221	M/s Daman Restaurant	ETP	280
222	M/s J.S. Bakery & Confectionery	ETP	300
223	M/s Woodland Nursing Home	ETP	35000
224	Bombay Bites	ETP	7920
225	M/s Hong Kong, G.S.Road, Police bazar-1	ETP	3780
226	M/s Wong Garden	ETP	4200
227	YOUN SEN RESTAURANT	ETP	1000
228	NEW GHANCHING RESTAURANT	ETP	2800
229	M/S Swish Café Shoppers Cave	ETP	2100

<b>Jowai Municipal Board</b>			
<b>Sl.No</b>	<b>Name of the Establishment</b>	<b>Type of Treatment Facility</b>	<b>Capacity of the Plant Installed (in Litres)</b>
1	M/s Wanpynsuk Passah	ETP	1500
2	M/s P.R. Car Wash	ETP	1000
3	M/s Rymbai Car Wash	ETP	
4	M/s P.B Bang Car Wash	ETP	1500
5	M/s Paradiso Restaurant	ETP	2240
6	M/s Yutran Inn (Formerly Known M/s Jowai Uptown Homestay)	ETP	2340
7	M/s K.K Dhaba	ETP	1400
8	M/s Wanlang Najjar Car Wash	ETP	1500
9	M/s Hyperfuse Restaurant	ETP	1270
10	M/s Phawa Car Wash	ETP	500
11	M/s Ri Waa's Food Corner	ETP	500
12	M/s Laloo Car Wash	ETP	750
13	Blue Heaven	ETP	4760
14	CHAIAPPS	ETP	1500
15	Amity Restaurant	ETP	1500
16	M/S COMPASSION CLINIC LABORATORY	ETP	500
17	M/s 100 Bedded MCH Hospital	ETP	18000
18	M/s JERITA RYMBAI CAR WASH	ETP	1000
19	M/s CITY DIAGNOSTIC AND MEDICAL HALL	ETP	500
20	M/s Elijoyce Auto	ETP	2700
21	M/s G.H.M Guest House	ETP	8520
22	M/s Broadway Hotel & Restaurant	ETP	2200
23	M/s HAVEN'S COVE	ETP	2300
24	M/s MRK3 Tyrchi Inn	ETP	2300
25	Animal Husbandry & Veterinary Department	ETP	5000
26	M/s Dr NORMAN TUNNEL HOSPITAL	ETP	28800
27	M/s Starline Fooding & Loodging	ETP	8440
28	M/s WARLESTINA RYMBAI CAR WASH	ETP	1500
29	M/s Shallam Car wash	ETP	1500

<b>Jowai Municipal Board</b>			
<b>Sl.No</b>	<b>Name of the Establishment</b>	<b>Type of Treatment Facility</b>	<b>Capacity of the Plant Installed (in Litres)</b>
1	M/s Wanpynsuk Passah	ETP	1500
2	M/s P.R. Car Wash	ETP	1000
3	M/s Rymbai Car Wash	ETP	
4	M/s P.B Bang Car Wash	ETP	1500
5	M/s Paradiso Restaurant	ETP	2240
6	M/s Yutran Inn (Formerly Known M/s Jowai Uptown Homestay)	ETP	2340
7	M/s K.K Dhaba	ETP	1400
8	M/s Wanlang Najjar Car Wash	ETP	1500
9	M/s Hyperfuse Restaurant	ETP	1270
10	M/s Phawa Car Wash	ETP	500
11	M/s Ri Waa's Food Corner	ETP	500
12	M/s Laloo Car Wash	ETP	750
13	Blue Heaven	ETP	4760
14	CHAIAPPS	ETP	1500
15	Amity Restaurant	ETP	1500
16	M/S COMPASSION CLINIC LABORATORY	ETP	500
17	M/s 100 Bedded MCH Hospital	ETP	18000
18	M/s JERITA RYMBAI CAR WASH	ETP	1000
19	M/s CITY DIAGNOSTIC AND MEDICAL HALL	ETP	500
20	M/s Elijoyce Auto	ETP	2700
21	M/s G.H.M Guest House	ETP	8520
22	M/s Broadway Hotel & Restaurant	ETP	2200
23	M/s HAVEN'S COVE	ETP	2300
24	M/s MRK3 Tyrchi Inn	ETP	2300
25	Animal Husbandry & Veterinary Department	ETP	5000
26	M/s Dr NORMAN TUNNEL HOSPITAL	ETP	28800
27	M/s Starline Fooding & Loodging	ETP	8440
28	M/s WARLESTINA RYMBAI CAR WASH	ETP	1500
29	M/s Shallam Car wash	ETP	1500

## Liquid Waste Management

Tura Municipal Board			
Sl.No	Name of the Establishment	Type of Treatment Facility	Capacity of the Plant Installed (in Litres)
1	Tura Municipal Board	Septage Treatment Plant	50KLD
2	M/s Marak Car Servicing Centre	ETP	2250
3	M/s WILLIAM ENTERPRISE	ETP	2250
4	M/s AIBASA LABORATORY	ETP	500
5	M/s Splash Car Wash	ETP	2250
6	M/s Paramount Hotel (Complex/Resort)	ETP	1800
7	Tura Christian Hospital	ETP	12600
8	M/s Holy Cross Hospital	ETP	18000
9	M/s Hotel Natraj	ETP	3780
10	M/s Nokrek Servicing Centre	ETP	1200
11	M/s Car Washing Centre	ETP	1500
12	M/s Rajkamal Hotel	ETP	6020
13	M/s Sundare Hotel	ETP	5700

**Liquid Waste Management**

<b>Nongpoh Town Committee</b>			
<b>Sl.No</b>	<b>Name of the Establishment</b>	<b>Type of Treatment Facility</b>	<b>Capacity of the Plant Installed (in Litres)</b>
1	M/s Bethany Hospital Outreach	ETP	16,560
2	Nongpoh Civil Hospital	ETP	18000
3	M/s Automobile Servicing Centre OF Shri Eric Kevenson Makri	ETP	2250
4	M/s Clinic cum diagnostic Center	ETP	500

**Liquid Waste Management**

<b>Resubelpara Municipal Board</b>			
<b>Sl.No</b>	<b>Name of the Establishment</b>	<b>Type of Treatment Facility</b>	<b>Capacity of the Plant Installed (in Litres)</b>
1	M/s Garo Hills Beverages	ETP	5000
2	M/s Health Care Diagnostic Centre	ETP	1000

**Liquid Waste Management**

<b>Mairang Town Committee</b>			
<b>Sl.No</b>	<b>Name of the Establishment</b>	<b>Type of Treatment Facility</b>	<b>Capacity of the Plant Installed (in Litres)</b>
1	Makarios Medical Center	ETP	2000
2	M/s Holy Cross Health Center	ETP	9000
3	Mairang Civil Hospital	ETP	18000

**Liquid Waste Management**

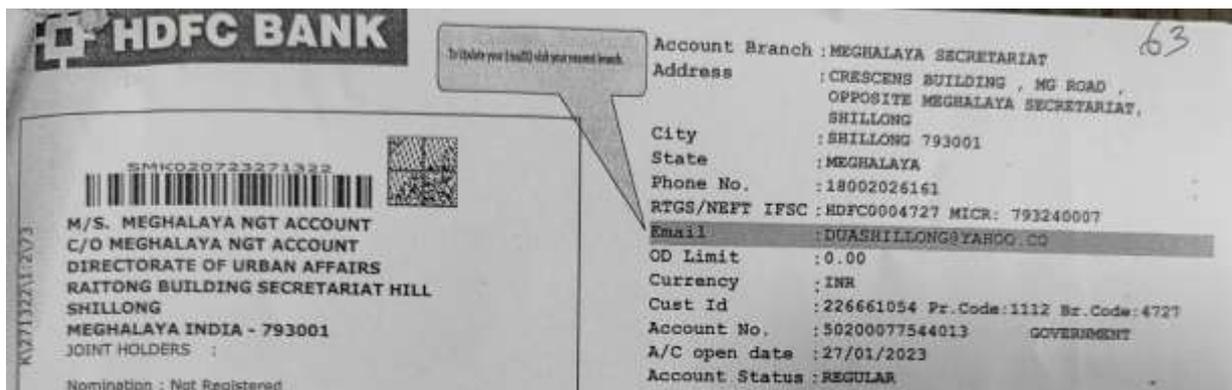
<b>Nongstoin Town Committee</b>			
<b>Sl.No</b>	<b>Name of the Establishment</b>	<b>Type of Treatment Facility</b>	<b>Capacity of the Plant Installed (in Litres)</b>
1	St. Joseph's Hospital	ETP	2000

**ANNEXURE VIII: RING FENCED ACCOUNT DETAILS**

**Table 10: Current Status**

<b>FUNDS COMMITTED:</b>		
1	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	60.53 Cr
2	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	86.82 Cr
	<b>Total</b>	<b>147.35 Cr</b>
<b>EXPENDITURE INCURRED:</b>		
3	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	86.82 Cr
4	Amount utilized from Ring Fenced Account for Solid and Liquid Waste Management	21.52 Cr
	<b>Total</b>	<b>108.34 Cr</b>
<b>FUNDS AVAILABLE: (Balanced)</b>		
5	Balance funds available in Ring Fenced Account	39.01 Cr

**Bank Details of Ring Fenced Account**



**Table 11: Summary of Progress in Depositing Sums in the “Ring-Fenced Account”**

	A	B	C	D
I	Funds Committed for Solid Waste Management in Urban Area	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	Amount utilized from Ring Fenced Account for Solid and Liquid Waste
1	15 <sup>th</sup> Finance Commission	8,13,39,422.00	8,80,58,925.00	2,33,02,009.00
2	Grant in Aid	16,50,46,102.00	-	7,81,36,795.00
3	Swachh Bharat Mission (Urban)	72,222.00	-	-
4	Smart City	0	16,00,00,000.00	-
5	Environmental Compensation for Solid and Liquid Waste Compensation for Jowai	10,00,00,000.00	-	-
6	State Fund	12,00,00,000.00		
	<b>Sub Total 1</b>	<b>46,64,57,746.00</b>	<b>24,80,58,925.00</b>	<b>9,90,35,984.00</b>
II	Funds Committed for Liquid Waste Management in Urban Area			
1	15 <sup>th</sup> Finance Commission	13,86,54,019.00	69,29,600.00	11,37,22,161.00
2	Grant-in-Aid	-	19,59,63,215.00	-
3	Swachh Bharat Mission (Urban)	2,22,222.00	-	-
4	Smart City	-	19,31,00,000.00	-
5	AMRUT	-	22,41,04,164.00	-
	<b>Sub Total 2</b>	<b>13,88,76,241.00</b>	<b>62,00,96,979.00</b>	<b>11,61,24,981.00</b>
	<b>TOTAL (1+2)</b>	<b>60,53,33,987.00</b>	<b>86,81,55,904.00</b>	<b>21,51,60,965.00</b>
	<b>GRAND TOTAL (column B+C)</b>	<b>1,47,34,89,891.00</b> <b>(Rupees One Hundred Forty Seven Crore Thirty Four Lakhs Eighty Nine Thousand Eight Hundred and Ninety One)</b>		

**Table 12: List of projects for solid and liquid waste management utilised from the ring-fenced account**

Sl. No	NAME OF THE PROJECT/ACTIVITIES UNDERTAKEN	Amount utilized (Rs)
1	Common Bio Medical Waste Treatment Plant at Doldegre, Tura	49,54,050.00
2	Procurement of Bolero Pickup CBC.1.7 Tipper/Hopper	23,86,600.00
3	Compost Plant at Khliehriat (Retaining Wall for Compost Plant and Earthwork at Umtyra, Khliehriat.)	1,73,75,113.00
4	Levelling and Compaction of Garbage at Marten SLF Phase-I & II	70,30,173.00
5	Construction of Crematorium at Khliehtyrshi, Riaturiem	35,76,311.00
6	Cleaning of Wahumkhrah river, Polo Shillong Phase II	5,27,27,689.00
		2,47,49,170.00
7	Construction of Reservoir Tank and Borewell at Sabah Muswang.	49,37,160.00
8	Construction of overhead reserves at Sabah Muswang FSSTP Plant, Jowai	12,43,843.00
9	1. Drilling of 6 Inch bore well	43,01,220
	2. Installation of 2 Nos. of Submersible pump sets.	
	3. Drawal of power line at Khliehriat	
10	Repairing/Renovation of Main Drain and Slab Cover at Keating Road, Shillong.	24,95,055.00
11	Improvement of Footpath and side drain from Netaji Statue upto Polo Towers Hotel at Jail Road, Shillong	1,22,17,857.00
13	Construction of Masonry Dustbin at Williamnagar Government College Compound, East Garo Hills District	1,68,655
14	Supply & Installation of Plastic Waste Management System i.e Plastic Waste Shredder, Plastic Dust Remover and Hydraulic Scrap Bailing Press Machine at near Bio - Medical Waste Treatment Plant, Williamnagar.	8,85,000.00
15	Compost Plant at Khliehriat (Retaining Wall For Compost Plant and Earthwork at Umtyra, Khliehriat.) (Construction of Compost Plant and Supply of Machineris, etc)	6,07,61,682.00
16	Cleaning of Wahumkhrah river, Polo Shillong Phase II	1,34,52,987.00
17	Supply, Installation, Testing & Commissioning for Septage Treatment Plant at Williamnagar	18,98,400.00
<b>Total</b>		<b>21,51,60,965.00</b>

Table 13: List of projects incurred after 22.12.2022 for solid and liquid waste management

SN	NAME OF THE PROJECT/ACTIVITIES UNDERTAKEN	Amount utilized (Rs)
1	Design, construction, erection, installation and successful commissioning of faecal sludge & septage treatment plant (FSSTP) of capacity 350m <sup>3</sup> /day, nallah waste water treatment of 2000m <sup>3</sup> /day, sewage pumping station and all appurtenant structures and allied works complete including onsite treatment of nallah waste water at 4 locations under AMRUT	22,41,04,164.00
2	Bioremediation for 11 Drains/tributaries of the Myntdu River	19,41,38,963.00
3	Waste Water Treatment through in-situ Nallah Treatment /technology at various Location in Shillong under Smart City.	19,31,00,000.00
4	Installing of 4 nos. of 1 Metric Ton per day capacity, unsegregated waste management plants at Marten, Mawlai Mawiong under Smart City.	16,00,00,000.00
5	Procurement of Garbage Vehicle, Excavator, Compactor, Waste Convertor, Bailing Machines, etc	4,60,65,264.00
6	Construction of Physical Infrastructure of parking Bay, Brick Wall Boundary Fencing, Retaining wall etc. and other amenities at Waste Disposal site.	1,37,07,019.00
7	Procurement of Dustbin, Protective Equipment, Dustbin Containers, etc.	46,44,000.00
8	Setting up of Common Bio-medical Waste Treatment and Disposal facilities at Chasingre, Tura	2,47,01,894.00
9	Supply & Installation of Plastic Waste Management System i.e., Plastic Waste Shredder, Plastic Dust	20,65,000.00
	Remover and Hydraulic Scrap Bailing Press Machine at near Bio - Medical Waste Treatment Plant, Williamnagar.	
10	Supply, Installation, Testing & Commissioning for Septage Treatment Plant at Williamnagar	44,29,600.00
11	Supply installation, Testing and Commissioning of Septage Treatment Plant (STP) at RongkhonSonggital Tura	12,00,000.00
<b>Total</b>		<b>86,81,55,904.00</b>



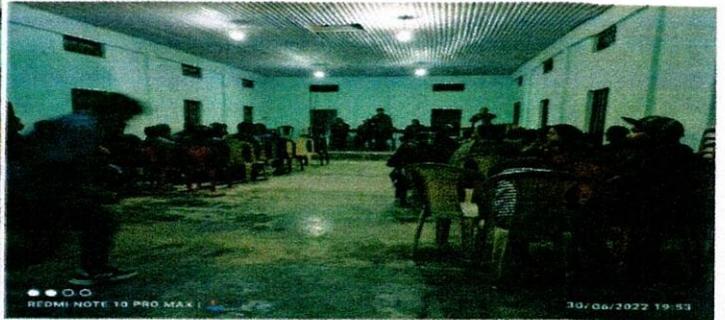
*Awareness Programme on 1<sup>st</sup> July 2022 at Umshangiar, Locality.*



*Awareness Programme on 1<sup>st</sup> July 2022 at Chiiliangraij, Locality.*



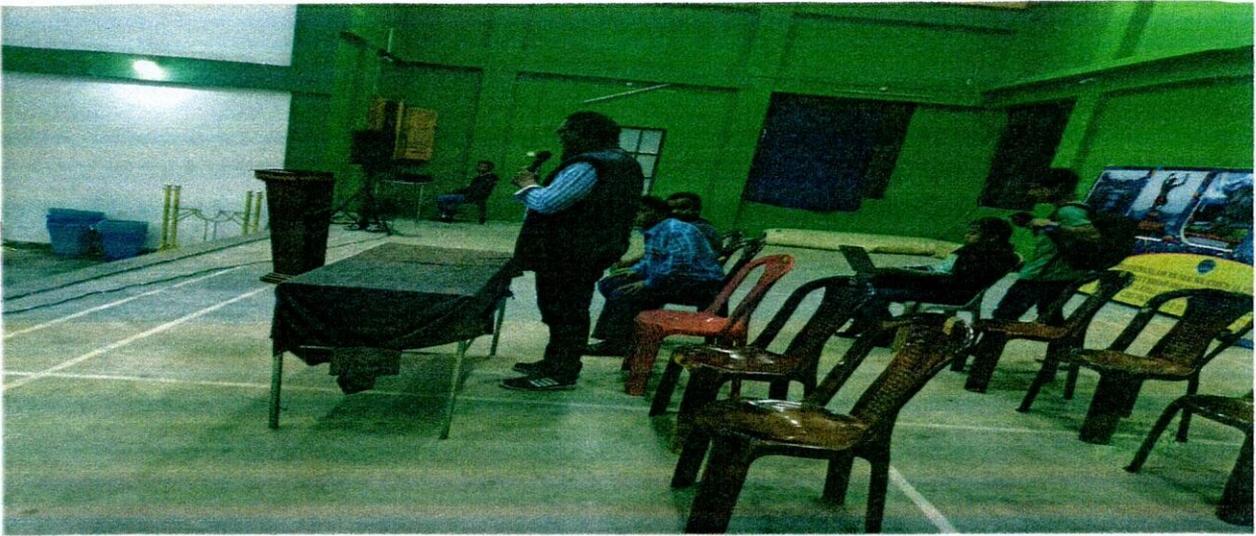
*Awareness Programme on 30<sup>th</sup> June 2022 at Khimusniang, Locality.*



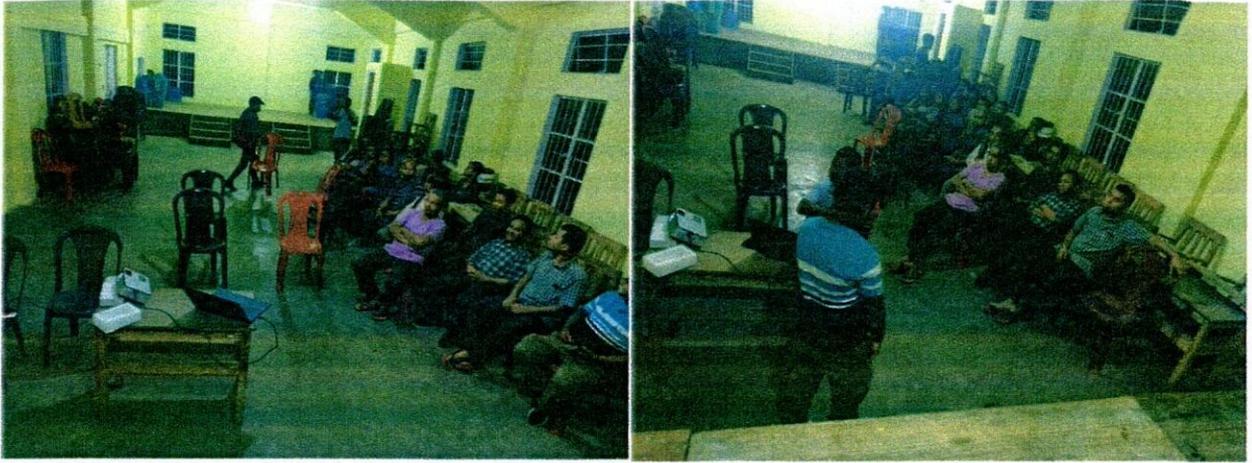
*Awareness Programme on 30<sup>th</sup> June 2022 at Khliehiongriang, Locality.*



*Awareness Programme on 2<sup>nd</sup> July 2022 at Lumkyrwiang, Locality.*



*Awareness Programme on 07<sup>th</sup> July 2022 at Tyndowapung, Locality.*



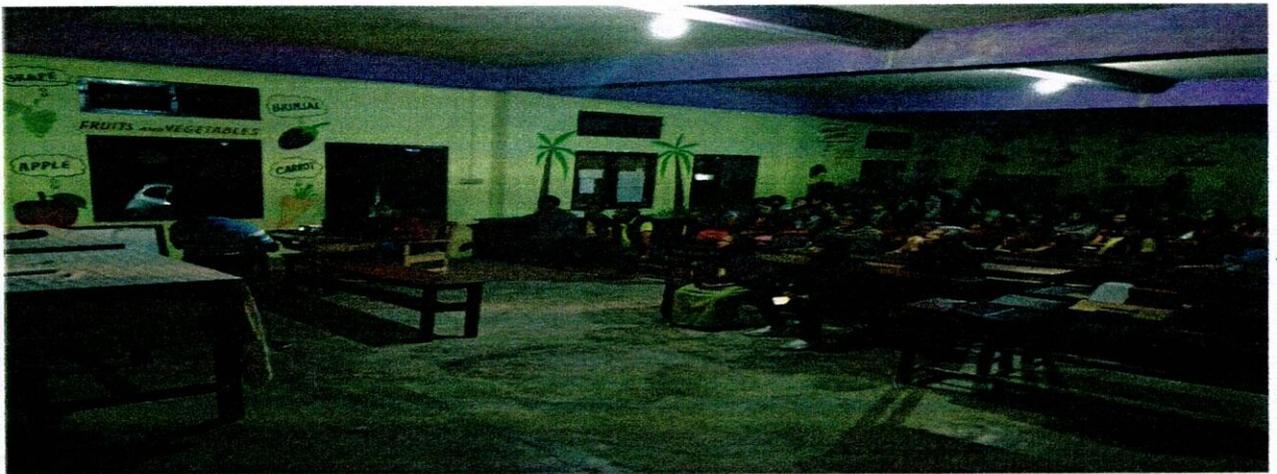
*Awareness Programme on 07<sup>th</sup> July 2022 at Ladthadlaboh, Locality.*



*Awareness Programme on 09<sup>th</sup> July 2022 at Mookyrdup, Locality*



*Awareness Programme on 09<sup>th</sup> July 2022 at Dongmihsngi, Locality*



● *Awareness Programme on Waste Management and Sanitation under Swachh Bharat Mission (U) for Educational Institute in Jowai town.*

*St. Mary Mazzarello Hr/Secondary School Jowai.*

*Jowai Dated 03/08/2022.*

*Volunteers: 1. Smt. Grecorisa Sana 2. Smt. Dolly Lamare 3. Shri. Shyam Dkhar.*

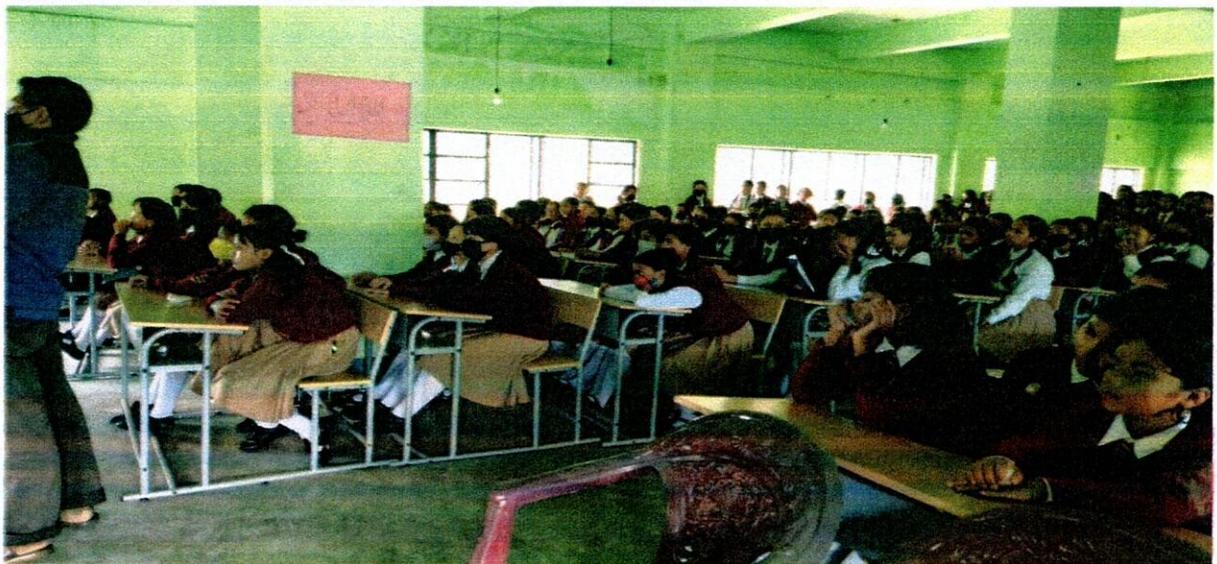
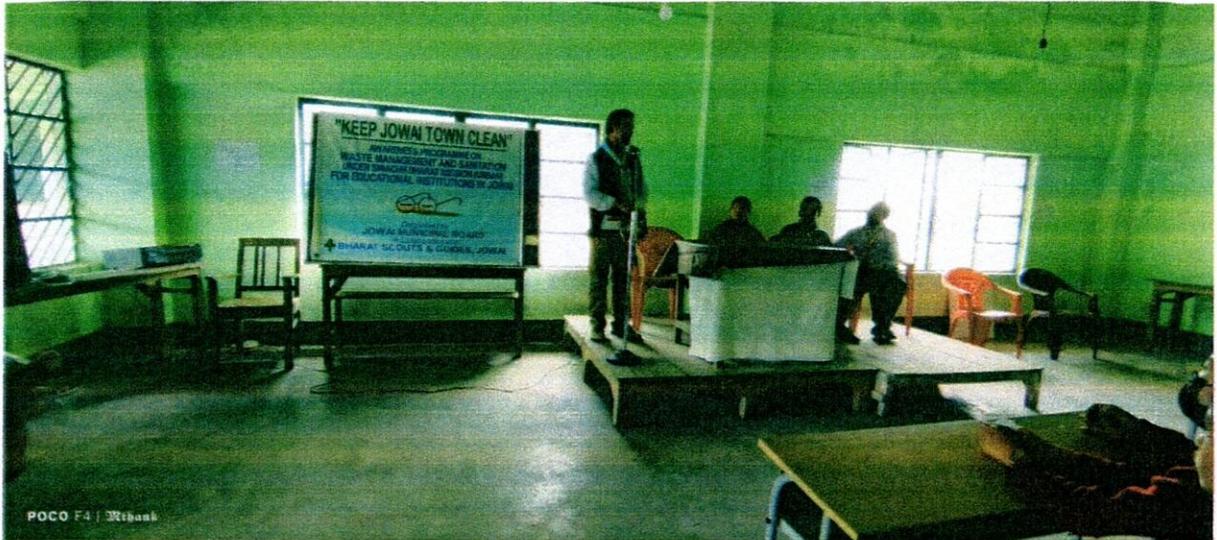


**Awareness Programme on Waste Management and Sanitation under Swachh Bharat Mission (U) for Educational Institute in Jowai town.**

*Govt. Girls Hr/Secondary School Jowai.*

*Jowai Dated 03/08/2022.*

*Volunteers: 1. Shri. Ohiwot Laloo 2. Shri. Rising Kharrngi 3. Shri. Stopper Phira.*

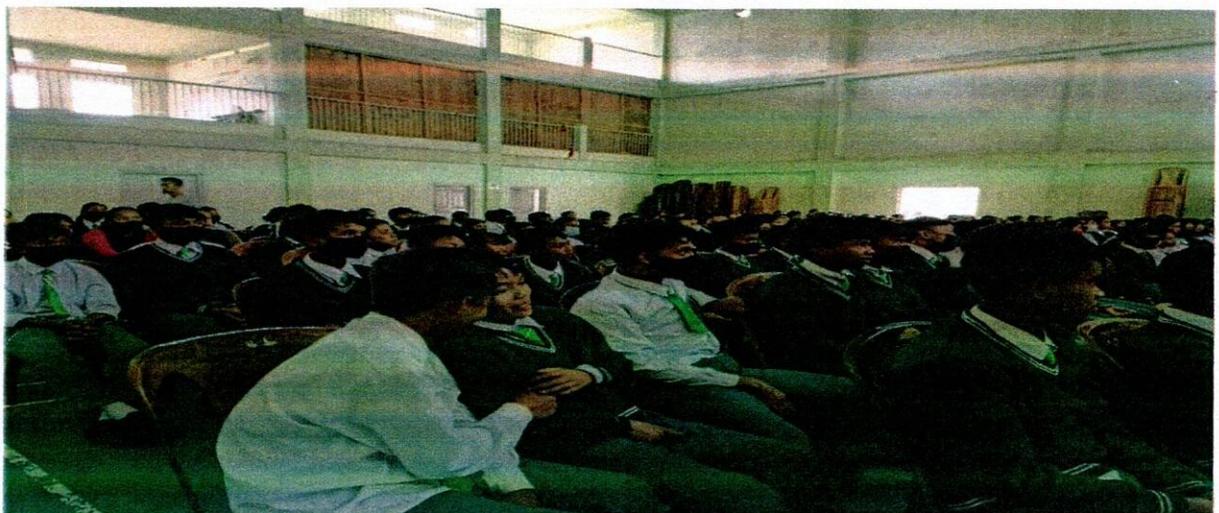
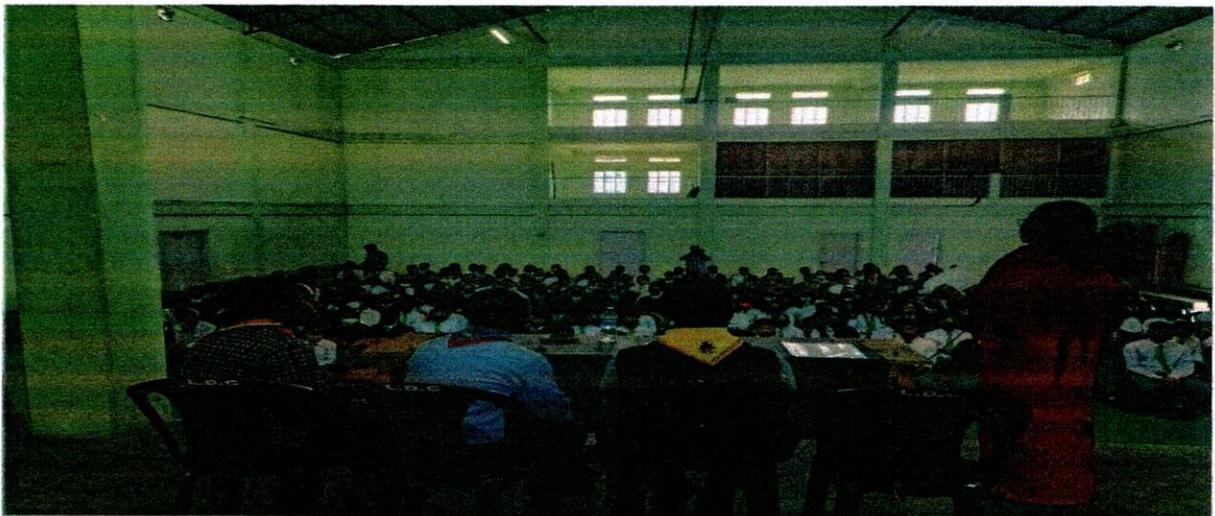
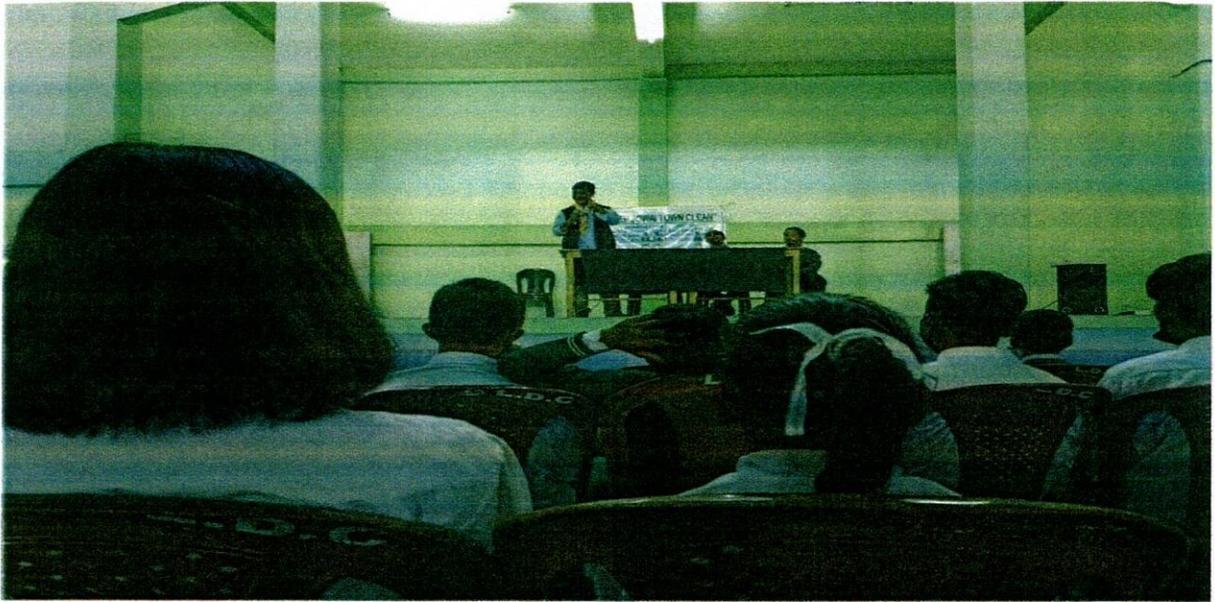


● *Awareness Programme on Waste Management and Sanitation under Swachh Bharat Mission (U) for Educational Institute in Jowai town.*

*Ladthadlaboh Secondary School Jowai.*

*Jowai Dated 04/08/2022.*

*Volunteers: 1. Shri. Ohiwot Laloo 2. Shri. Rising Kharrngi 3. Shri. Stopper Phira.*

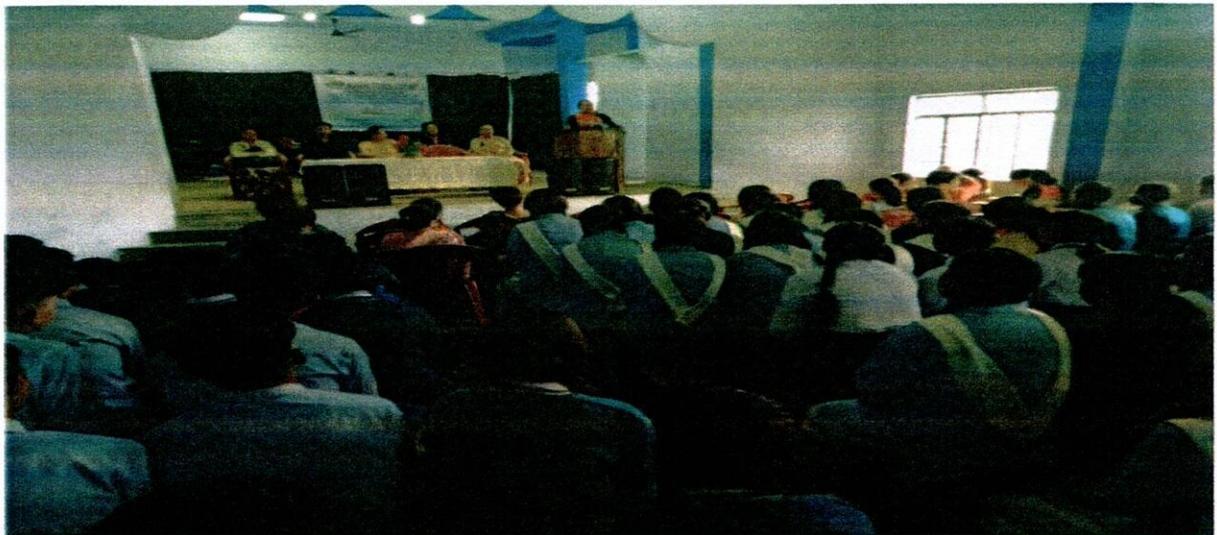


**Awareness Programme on Waste Management and Sanitation under Swachh Bharat Mission (U) for Educational Institute in Jowai town.**

*Sein Raij Hr/ Secondary School Jowai.*

*Jowai Dated 04/08/2022.*

*Volunteers: 1. Smt. Stamlish Hinge 2. Smt. Grecorica Sana 3. Smt. Lamisakani Dkhar.*



*Awareness Programme on Waste Management and Sanitation under Swachh Bharat Mission (U) for Educational Institute in Jowai town.*

*Tome Memorial Secondary School Jowai.*

*Jowai Dated 05/08/2022.*

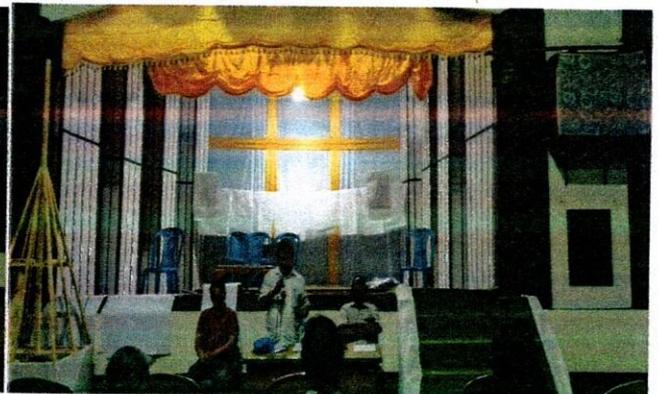
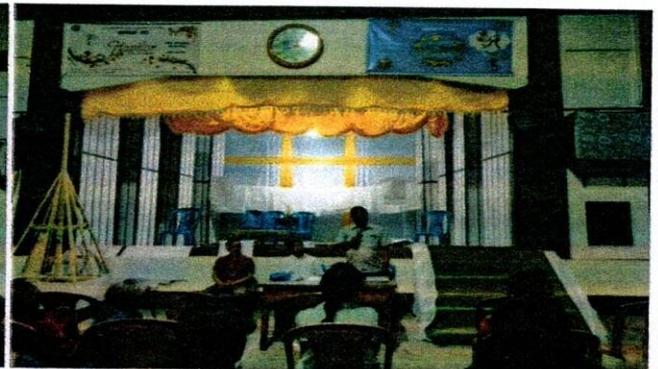
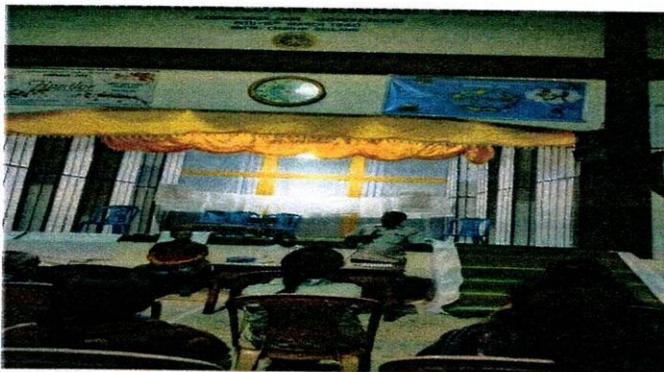
*Volunteers: 1. Shri. Julius Lyngdoh 2. Shri. Rising Kharngi 3. Smt. Dolly Lamare.*



*Awareness Programme on 06<sup>th</sup> July 2022 at Lumpariat, Locality.*



*Awareness Programme on 06<sup>th</sup> July 2022 at Lumiongkjam, Locality.*



*Awareness Programme on 08<sup>th</sup> July 2022 at Caroline, Locality.*



*Awareness Programme on 08<sup>th</sup> July 2022 at Mooralong, Locality*

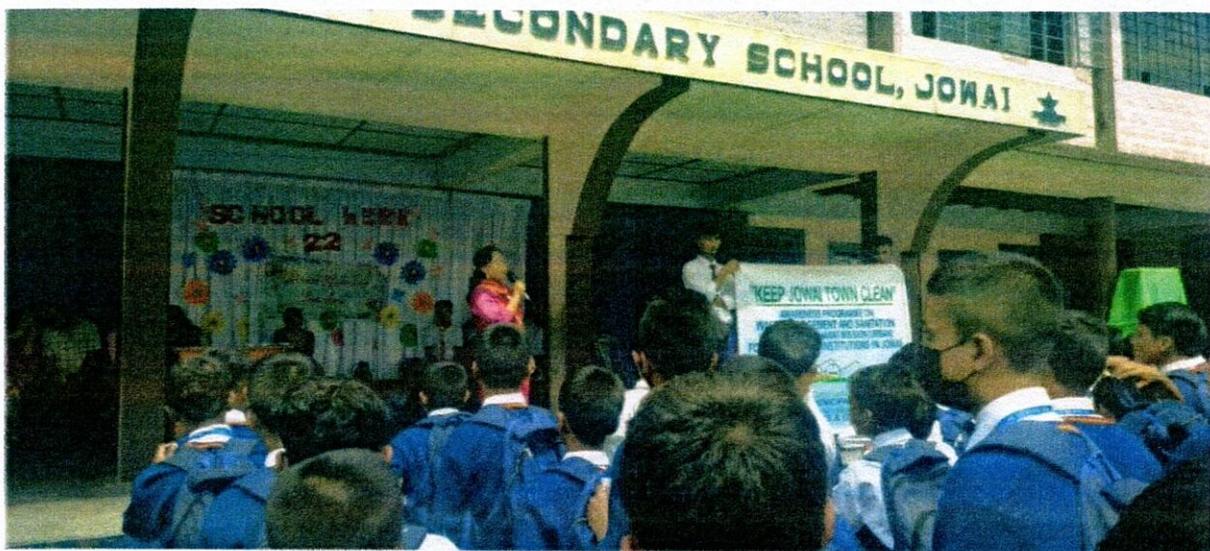


**Awareness Programme on Waste Management and Sanitation under Swachh Bharat Mission (U) for Educational Institute in Jowai town.**

*Marian Hills Hr/ Secondary School.*

*Jowai Dated 03/08/2022*

*Volunteers: 1. Shri. Julius Lyngdoh 2. Shri. Teilangki Rymbai 3. Smt. Aidasuk Warlarpih.*

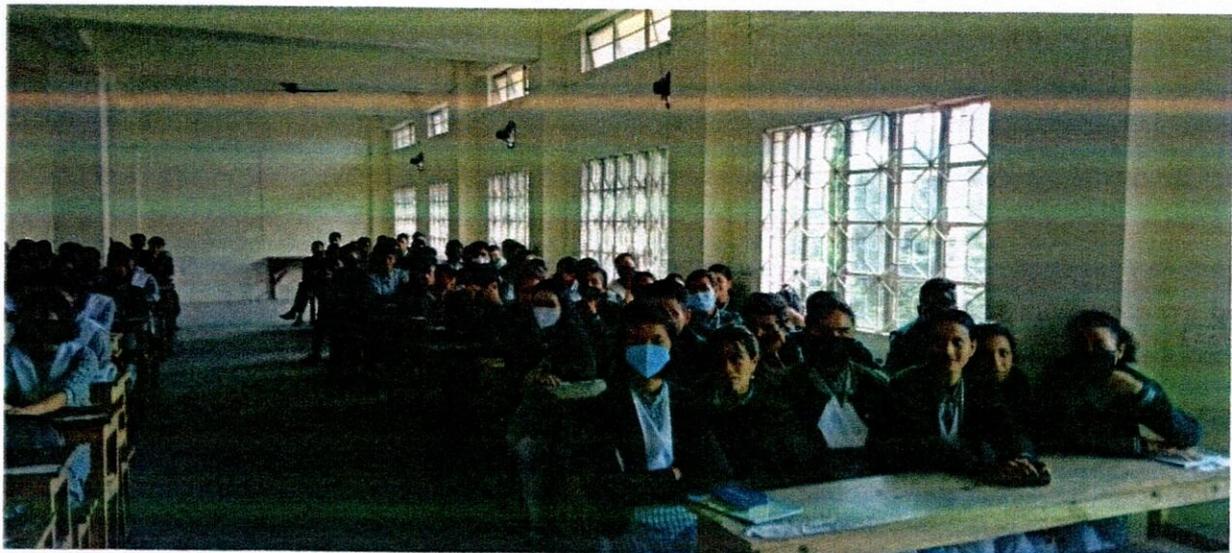
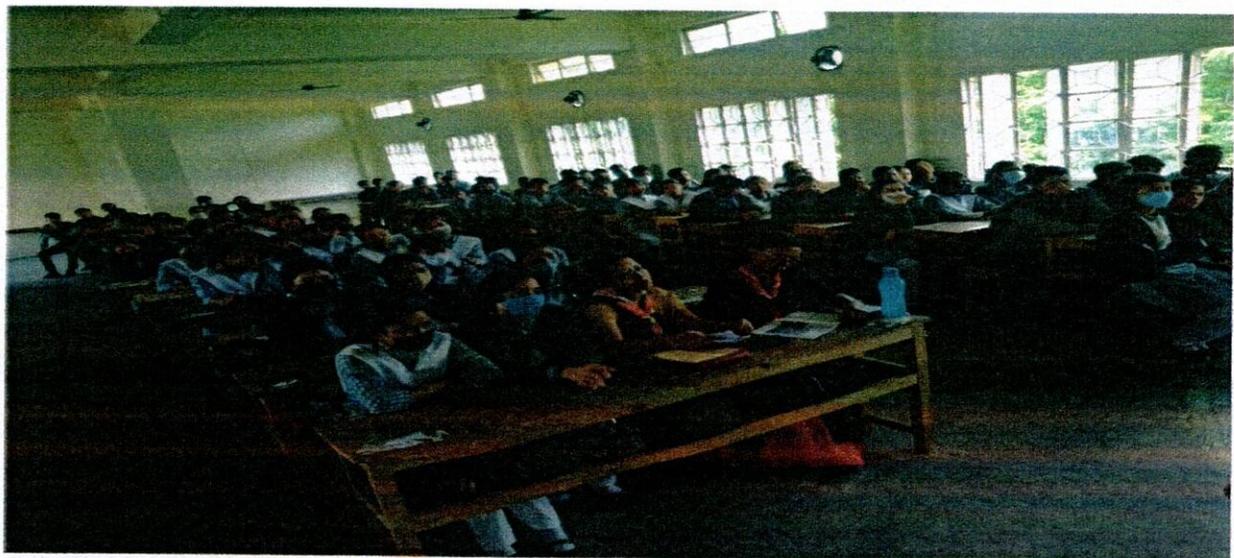
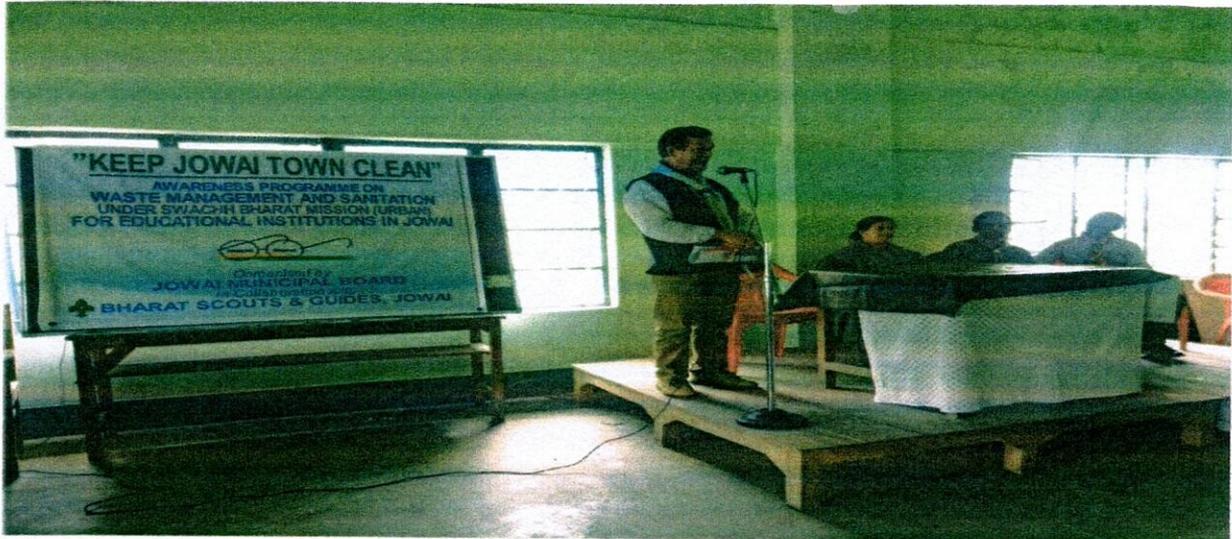


*Awareness Programme on Waste Management and Sanitation under Swachh Bharat Mission (U) for Educational Institute in Jowai town.*

*Govt. Boys Hr/Secondary School Jowai.*

*Jowai Dated 03/08/2022.*

*Volunteers: 1. Smt. C.D. Laloo 2. Smt. Lamisakani Dkhar 3. Shri. Pet Dkhar.*

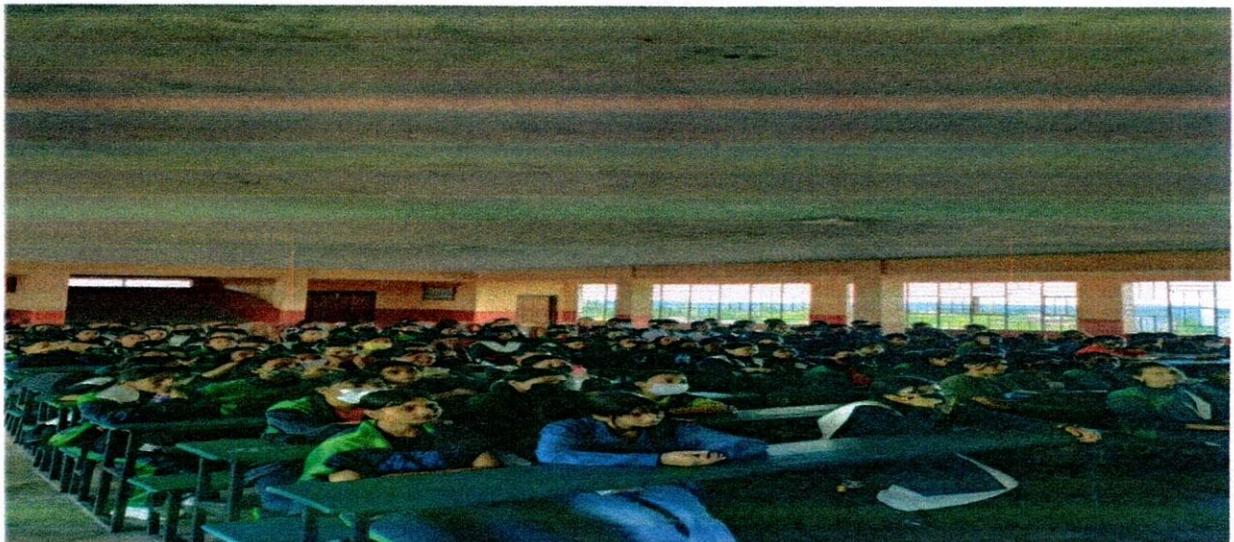
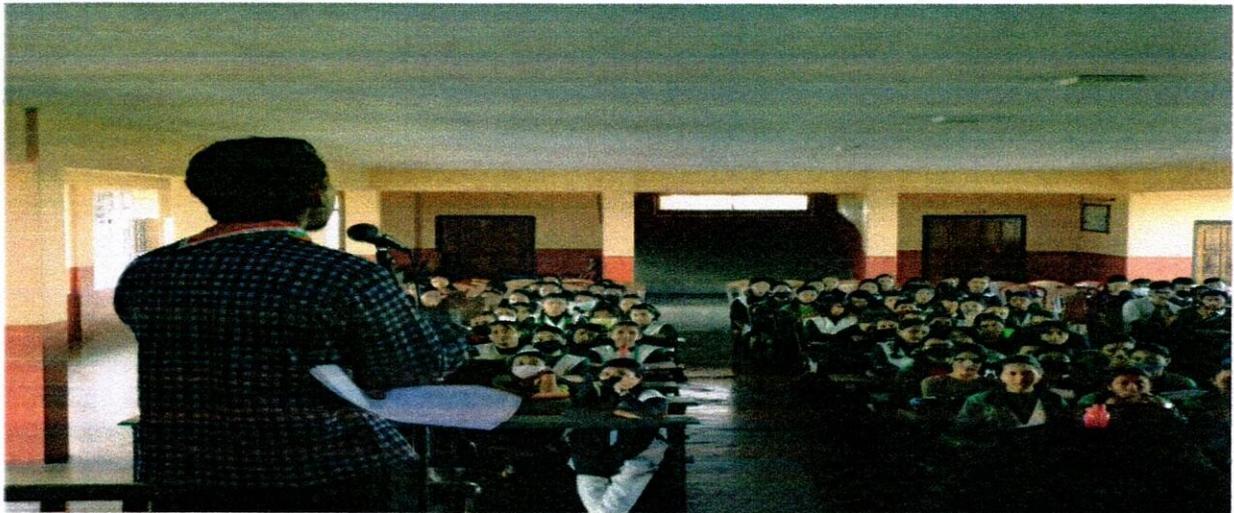
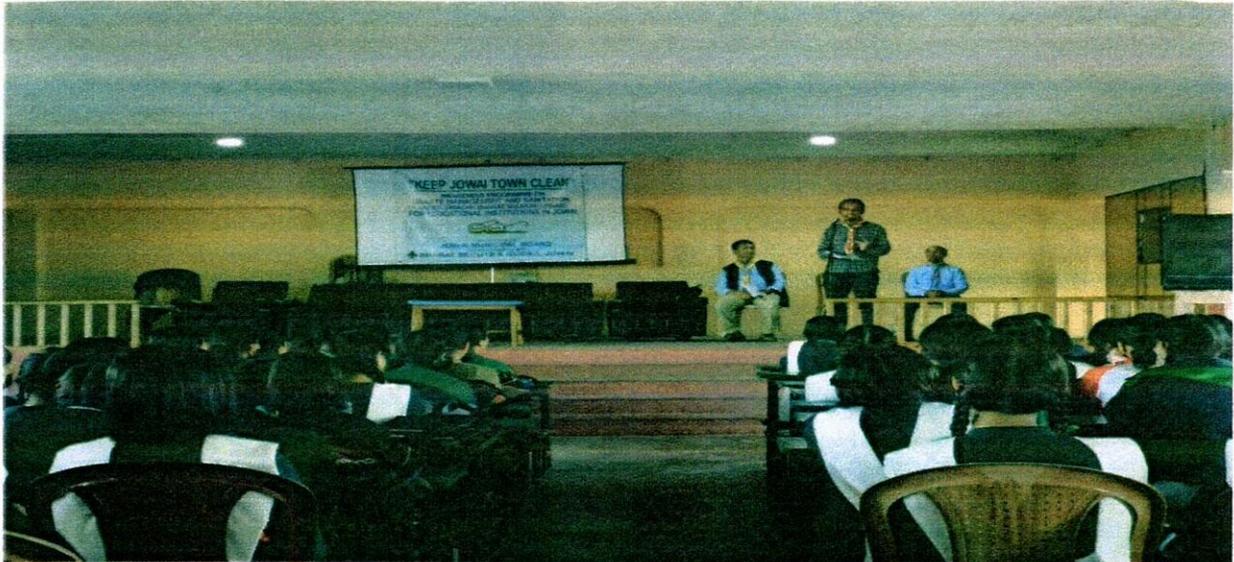


*Awareness Programme on Waste Management and Sanitation under Swachh Bharat Mission (U) for Educational Institute in Jowai town.*

*North Liberty Hr/Secondary School Mookyrdup Jowai.*

*Jowai Dated 04/08/2022.*

*Volunteers: 1. Shri. Ohiwot Laloo 2. Shri. Rising Kharrngi 3. Shri. Stopper Phira.*

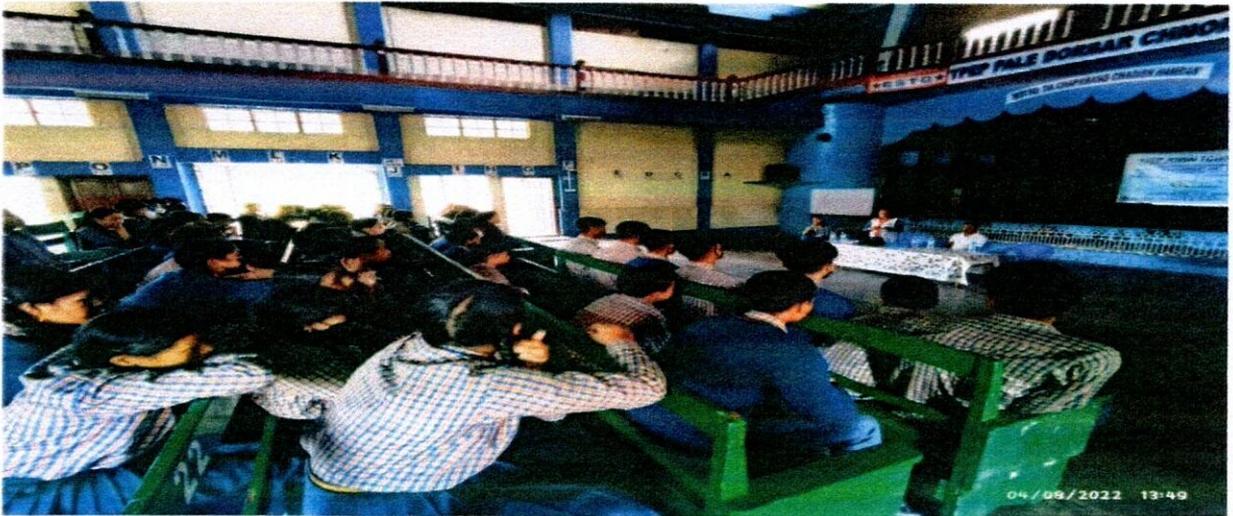


*Awareness Programme on Waste Management and Sanitation under Swachh Bharat Mission (U) for Educational Institute in Jowai town.*

*Tpep Pale Secondary School Jowai.*

*Jowai Dated 04/08/2022.*

*Volunteers: 1. Shri. Shyam Dkhar 2. Shri. Teilangki Rymbai 3. Smt. Aidasuk Warlarpih.*



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Avijit Mani Tripathi &lt;avijitmani@gmail.com&gt;

**O.A. No.1271 of 2025- Reply Resp. No.1,2 and 7- State of Meghalaya**

1 message

**Avijit Mani Tripathi** <avijitmani@gmail.com>

21 July 2025 at 18:56

To: mscb.cpcb@nic.in, "ro.nez.shil@gmail.com" <ro.nez.shil@gmail.com>, Jerold Hollis Nengnong <memsecy.spcb-meg@gov.in>, enatoli sema <enatoli@gmail.com>, "CEO123JMB@gmail.com" <CEO123JMB@gmail.com>, "thakursumit79@gmail.com" <thakursumit79@gmail.com>

Ma'am/Sir,

Please find attached herewith an advance copy of the reply being filed in the subject case on behalf of Resp. No.1,2 and 7- State of Meghalaya.

Regards,

Avijit Mani Tripathi

Advocate on Record

Supreme Court of India

B 17, Fourth Floor, Jangpura Extension

New Delhi-110014

Ph.011-43582788, 9958537705

**OA 1271 2025 REPLY MEGHALAYA.pdf**

16205K

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 1271 OF 2024

IN THE MATTER OF:

Khroo L. Pariat

...Applicant

Versus

State of Meghalaya & Ors.

...Respondents

VAKALATNAMA

I, Barilang W. Phira, the Secretary to the Government of Meghalaya in the Public Works Department (Roads and Buildings), the Respondent No. 7 herein and authorized representative of Respondent No. 1 and 2 also, having office at Secretariat, Shillong, Meghalaya, 793001 do hereby appoint and retain:

**AVIJIT MANI TRIPATHI (UP-01066/2009)**

**Phone No. 9958537705, email: avijitmani@gmail.com**

**having office at B-17 4<sup>th</sup> Floor, Jangpura Extension, New Delhi – 110014**

hereinafter called Advocate to be my/our Advocates for **RESPONDENT NO. 1,2 and 7** in the above noted case and further authorize him:

To act appear and plead in the above noted case in this Court or in any other Court in which the same be tried/ heard and also in the Appellate Courts.

To sign, file verify and present pleadings, replications, Appeals, cross-objections, or petitions for execution or review revision restoration withdrawal, compromise applications or other petitions replies, objections or affidavits or other documents as may be deemed necessary of proper for the prosecution of said case in all its stage. To file and take back documents.

To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case.

To deposit draw and receive money cheques and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course to prosecutions of the said case.

To appoint instruct any other Legal practitioner authorizing him to exercise the power and authorities hereby conferred upon the Advocate whenever he may think fit to do so and sign the power of attorney on my/our behalf.

And I/We the undersigned do hereby agree to ratify and confirm act as if done by the Advocate or their substitutes in the matter as my/our own acts, as if done by me/us to intents and purposes.

And I/We undertake that I/We or my/our duly authorized agents would appear in Court all hearings will confirm the Advocates for appearance when case is called.

And I/We the undersigned do hereby agree not to hold the Advocate of their substitute responsible to the result of the said case, consequences for his absence from the court when the said case is, called up for the hearing or any negligence of the said Advocates or his substitute.

And I/We the undersigned do hereby agree that in the event of the whole or any part to the fee agreed by me/us the Advocates remaining unpaid they will be entitled to retain the file/documents etc. and will also not be bound to appear and conduct the case till the fee/balance fee is paid.

And I/We the undersigned do hereby agree that I/We shall not claim any compensation, nor the Advocate/s shall be liable for any compensation if he/she fails to appear in the court or fails to conduct or withdraws from the case due to non-payment of fee as per settlement or for reason of any request/call given by Bar Association/s or Council/s.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me this 21st of July 2025

Accepted subject to the terms of fees.

  
Advocate

  
Client

Secretary to the Govt. of Meghalaya,  
Public Works (R&B) Department